

Dak Register For Month Starting on 01/04/2025

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Rece ipt	No./Name of Document Received	Source	Particulars of documents	Section to whic h sent	Nam e	Ac tio n Ta ke n	Li n k Fi le
1912 /202 5	01/04 /2025	NILL 25-03-2025	MOHINDER SINGH DR	Forwarding immovable Property Return - reg.		TO (Adm n)		
1913 /202 5	01/04 /2025	NILL 28-03-2025	CESTAT ALLAHABAD	medical leave-reg.		TO (Adm n)		
1914 /202 5	01/04 /2025	NILL 28-03-2025	RAKESH KUMAR VERMA	Earned leave application - reg.		TO (Adm n)		
1915 /202 5	01/04 /2025	NILL 28-03-2025	TEJO SHRI , STENO G-1	requisite noc/letter claim for tution fee				
1916 /202 5	01/04 /2025	NILL 24-03-2025	P. DINESHA M(J)	Immovable property		TO (Adm n)		
1917 /202 5	01/04 /2025	NILL 31-03-2025	VIKASH, UDC	Claim for the financial year - reg,		TO (Adm n)		
1918 /202 5	01/04 /2025	NILL 1/04/25	SHANKAR PRASAD MOHANTY, MTS	Application for Casual Leave - Reg.		TO (Adm n)		
1919 /202 5	01/04 /2025	NILL 24-03-2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	proposal to set up e- courts in cestat-reg.		AR (Co mp.)		
1920 /202 5	01/04 /2025	NILL 28-03-2025	KULDEEP CHAUDHARY UNDER	creation of posts in CESTAT -REG		TO (Adm n)		

			SECRETARY TO THE GOVERNMENT OF INDIA.					
1921 /2025	01/04 /2025	NILL 26-03-2025	HARISH, LDC	Leave application - reg.		TO (Adm n)		
1922 /2025	01/04 /2025	NILL 28-03-2025	DIKSHA SINGH, STENOGRAPHER - I	Permission to avail EL and permission to travel abroad and avail all india LTC relating to travel within india-reg - reg.		TO (Adm n)		
1923 /2025	01/04 /2025	NILL 26-03-2025	DEVENDER KUMAR GROVER	form of application for leave		TO (Adm n)		
1924 /2025	01/04 /2025	NILL 27-03-2025	M.AJIT KUMAR	Earned leave application - reg.		TO (Adm n)		
1925 /2025	01/04 /2025	NILL 27-03-2025	T.K. SARKAR, DR	deduction of Earned Leave Due to late arrival early going- reg		TO (Adm n)		
1926 /2025	01/04 /2025	NILL 26-03-2025	JATIN KUMAR	Office Memorandum - reg.		TO (Adm n)		
1927 /2025	01/04 /2025	NILL 27-03-2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	Creation Of CPF /NPS account-reg		TO (Adm n)		
1928 /2025	01/04 /2025	NILL 28-03-2025	GUDDI DEVI	regarding her son job		TO (Adm n)		
1929 /2025	01/04 /2025	NILL 28-03-2025	ATIL KUMAR MTS	Chowkidar duty regarding - Reg.		TO (Adm n)		
1930 /2025	01/04 /2025	NILL 28-03-2025	PARMOD KUMAR, SPS	medical expenses		TO (Adm n)		

1931 /202 5	01/04 /2025	NILL 1-04-2025	RAVI KUMAR CHENNAI	pension payment order		TO (Adm n)		
1932 /202 5	01/04 /2025	NILL 29-03-2025	SUGRIVE MEENA	forwarding letter	DR(J)			
1933 /202 5	01/04 /2025	NILL 28-03-2025	S.S. GARG M(J)	request to handover the macbook-reg		AR (Co mp.)		
1934 /202 5	01/04 /2025	NILL 1-04-2025	ANAND KUMAR	proposal to set up e- courts in cestat-reg.		AR (Co mp.)		
1935 /202 5	01/04 /2025	NILL 28-03-2025	CESTAT, AHMEDABAD	ROM/ROA Application - reg.	PA			
1936 /202 5	01/04 /2025	NILL 28-03-2025	CESTAT, HYDERABAD	ROM Application - reg.	PA			
1937 /202 5	01/04 /2025	NILL 27-03-2025	MONIKA DEVI TECHNICAL OFFICER(AD MN)	Office Order - Reg.	PA			
1938 /202 5	01/04 /2025	NILL 28-03-2025	POOJA KUMARI, STENO - I , CESTAT . KOLKATA	Deletion of order from CESTAT, website - reg.	PA			
1939 /202 5	01/04 /2025	NILL 1-04-2025	DY/ASST. REGISTRAR (CST APPEAL BRANCH)	Cause List - reg.	PA			
1940 /202 5	01/04 /2025	NILL 1-04-2025	TECHNICAL OFFICER CR. SECTION	E hearing statement- reg.	PA			
1941 /202 5	01/04 /2025	NILL 27-03-2025	INDIRA SHIROORKAR , PA TO M(T)	Permission for relist - reg.	PA			
1942 /202 5	01/04 /2025	NILL 27-03-2025	T.K. SARKAR, DR	ROM Application - reg.	PA			
1943	01/04	NILL 28-03-2025	CESTAT,	REQUEST FOR	PA			

1944/2025	01/04/2025		HYDERABAD	EARLY CONSTITUTION OF LARGER BENCH				
1944/2025	01/04/2025	NILL 1-04-2025	ANAND KUMAR	DPC FOR PROMOTION OF UPPER DIVISION CLERK TO THE POST OF HEAD CLERK IN CESTAT-REG		TO (Admn)		
1945/2025	01/04/2025	NILL 1-04-2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	purchase of laptops for eligible officers of CESTAT-reg		AR (Comp.)		
1946/2025	01/04/2025	NILL 1-04-2025	CESTAT, AHMEDABAD	Office Memorandum - reg.		TO (CR)		
1947/2025	02/04/2025	NILL 1-04-2025	SUSHMA RANI PALMTS	Leave application - reg.		TO (Admn)		
1948/2025	02/04/2025	NILL 1-04-2025	LALIT KUMAR, LDC	joining report and leave application		TO (Admn)		
1949/2025	02/04/2025	NILL 1-04-2025	ARVIND KUMAR	Leave application - reg.		TO (Admn)		
1950/2025	02/04/2025	NILL 1-04-2025	DEVENDER KUMAR GROVER	Joining report-reg.		TO (Admn)		
1951/2025	02/04/2025	NILL 1-04-2025	KRISHAN KUMAR UDC/ CASHIER	submission of children education allowances for the academic year		TO (Admn)		
1952/2025	02/04/2025	NILL 1-04-2025	ASHOK KUMAR, UDC	submission of children education allowances for the academic year		TO (Admn)		
1953/2025	02/04/2025	NILL 1-04-2025	ATIN SHARMA, M.T.S	submission of children education allowances for the		TO (Admn)		

				academic year				
1954 /202 5	02/04 /2025	NILL 1-04-2025	DEEPAK KUMAR MALIK, UDC	submission of children education allowances for the academic year		TO (Adm n)		
1955 /202 5	02/04 /2025	NILL 1-04-2025	SACHIN CHOUDHARY, LDC	Claim for the financial year - reg,		TO (Adm n)		
1956 /202 5	02/04 /2025	NILL 1-04-2025	ANAND KUMAR	Proposal for amendment in RRs of Stenographer Grade II in CESTAT - Reg.		TO (Adm n)		
1957 /202 5	02/04 /2025	NILL 1-04-2025	CHANDER KANTA, SPS	CL APPLICATION		TO (Adm n)		
1958 /202 5	02/04 /2025	NILL 1-04-2025	JYOTI, LDC	form of application for leave		TO (Adm n)		
1959 /202 5	02/04 /2025	NILL 1-04-2025	JYOTI, LDC	Pay Fixation on MACP - Reg.		TO (Adm n)		
1960 /202 5	02/04 /2025	NILL 1-04-2025	RAJEEV TANDON M(T)	REQUEST FOR EARNED LEAVE ON VISITING ABROAD-REG		TO (Adm n)		
1961 /202 5	02/04 /2025	NILL 1-04-2025	ATIN SHARMA,	MANDATE FORM	Acc ount Secti on			
1962 /202 5	02/04 /2025	NILL 1-04-2025	HEMAMBIKA R PRIYA M(T)	tax invoice	Acc ount Secti on			
1963 /202 5	02/04 /2025	NILL 28-03-2025	MOHINDER SINGH DR	Monthly expenditure statement for the month of MARCH 2025 - Reg.	Acc ount Secti on			
1964 /202 5	02/04 /2025	NILL 1-04-2025	CESTAT, CHENNAI	ROM Application - reg.	PA			
1965 /202	02/04 /2025	NILL 28-03-2025	MONIKA DEVI	Office Order - Reg.	PA			

5			TECHNICAL OFFICER(AD MN)				
1966/2025	02/04/2025	NILL 27-03-2025	MONIKA DEVI TECHNICAL OFFICER(AD MN)	Office Order - Reg.	PA		
1967/2025	02/04/2025	NILL 1-04-2025	ECONOMIC LAWS PRACTICE	request for constitution of bench and listing of appeal diary	PA		
1968/2025	02/04/2025	NILL 1-04-2025	R.K. SHUKLA DEPUTY REGISTRAR, CESTAT, CHANDIGARH	E hearing statement-reg.	PA		
1969/2025	02/04/2025	93 28-03-2025	LUMIERE LAW PARNERS	early constitution of the larger bench	PA		
1970/2025	02/04/2025	NILL 28-03-2025	M. AJIT KUMAR	Monthly disposal statement of appeals	PA		
1971/2025	02/04/2025	NILL 1-04-2025	ASHOK JINDAL, M(J),	monthly disposal statement of appeals-reg.	PA		
1972/2025	02/04/2025	NILL 1-04-2025	K. ANPAZHAKAN M(T)	monthly disposal statement of appeals-reg.	PA		
1973/2025	02/04/2025	NILL 27-03-2025	T.K. SARKAR, DR	deduction of Earned Leave Due to late arrival early going - reg		TO (Adm n)	
1974/2025	02/04/2025	NILL 25-03-2025	SANTOSH KUMAR TIWARI	revised draft copy for renewal of lease agreement with HMWSSB		TO (Adm n)	
1975/2025	02/04/2025	NILL 1-04-2025	SONU MTS	Casual Leave Application - Reg.		TO (Adm n)	
1976/2025	02/04/2025	NILL 1-04-2025	CESTAT, CHANDIGARH	Earned leave application - reg.		TO (Adm	

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1977 /202 5	02/04 /2025	NILL 1-04-2025	RAGINI UDC	half day leave application -reg.		TO (Adm n)		
1978 /202 5	02/04 /2025	NILL 2-04-2025	ANITHA JAYAKUMAR, SPS	request regarding medical commuted leave		TO (Adm n)		
1979 /202 5	02/04 /2025	NILL 2-04-2025	P.K. NEELA REDDY, SPS	Request to sanction provisional pension - Reg.		TO (Adm n)		
1980 /202 5	02/04 /2025	NILL 28-03-2025	SWAPNIL TIWARI AR	application for deputation		TO (Adm n)		
1981 /202 5	02/04 /2025	NILL 28-03-2025	SWAPNIL TIWARI AR	forwarding intimation		TO (Adm n)		
1982 /202 5	02/04 /2025	NILL 28-03-2025	SWAPNIL TIWARI AR	medical leave-reg.		TO (Adm n)		
1983 /202 5	02/04 /2025	NILL 28-03-2025	SWAPNIL TIWARI AR	forwarding intimation		TO (Adm n)		
1984 /202 5	02/04 /2025	NILL 26-03-2025	MOHINDER SINGH DR	surrender of funds after closing the FY2024-25	Acc ount Secti on			
1985 /202 5	02/04 /2025	NILL 1-04-2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	gouri shankar polymer industries v/s commissioner of customs	DR(J)			
1986 /202 5	02/04 /2025	NILL 1-04-2025	SUPERINTEN DENT (CIVIL) FOR ASSISTANT REGISTRAR	m.s vishal tex fab pvt v/s commissioner central excise jalandher	DR(J)			
1987 /202 5	02/04 /2025	NILL 1-04-2025	SUGRIVE MEENA	Filing of Misc. application for suitable order on maintainability of the appeal filed by shir	DR(J)			

				rahul gupta				
1988 /202 5	02/04 /2025	NILL 1-04-2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	aggarwal trader v/s commissioner of customs new delhi	DR(J)			
1989 /202 5	02/04 /2025	NILL 1-04-2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	principal commissioner central goods and service tax v/s prabhat zarda factory	DR(J)			
1990 /202 5	02/04 /2025	NILL 27-03-2025	PRAVEEN AGRAWAL ADVOCATE	sameer adveretising, v/s commissioner	DR(J)			
1991 /202 5	02/04 /2025	NILL 24-03-2025	VIRENDRA KUMAR JAIN	Miscellaneous Application for amendment of cause titles-reg	DR(J)			
1992 /202 5	02/04 /2025	NILL 1-04-2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	commissioner of customs v/s flyover cargo pvt	DR(J)			
1993 /202 5	02/04 /2025	NILL 27-03-2025	SURGRIVE MEENA, PR. COMMR OF CUSTOMS (PREV) JODHPUR HQRS AT JAIPUR	filing of Miscellaneous application suitable order on the maintainability of the appeal filed by mrs. bharti sharma	DR(J)			
1994 /202 5	02/04 /2025	NILL 27-03-2025	PRAVEEN AGRAWAL ADVOCATE	sameer adveretising, v/s commissioner	DR(J)			
1995 /202 5	02/04 /2025	NILL 27-03-2025	PRAVEEN AGRAWAL ADVOCATE	I-GLOWMARK OUTDOOR SOLUTIONS V/s COMMISSIONER	DR(J)			
1996 /202	02/04 /2025	NILL 1-04-2025	DEPUTY REGISTRAR	iris computers ltd v/s commissioner of	PA			

5			/ASSISTANT REGISTRAR	service tax				
1997/2025	02/04/2025	NILL 1-04-2025	DEPUTY REGISTRAR AND ASSTT. REGISTRAR	air india ltd V/S commissioner of central excise and Service tax	PA			
1998/2025	02/04/2025	NILL 1-04-2025	T.K. SARKAR, DR	E hearing statement-reg.	PA			
1999/2025	02/04/2025	NILL 2-04-2025	DY. REGISTRAR/TECHNICAL OFFICER(CENTRAL REGISTRY)	Cause List - reg.	PA			
2000/2025	02/04/2025	NILL 21-03-2025	MOHINDER SINGH DR	ROM Application - reg.	PA			
2001/2025	02/04/2025	NILL 1-04-2025	HEERALAL	urgent appeal against caste based persecution illegal suspension, v/s coercion & violation of fundamental rights		TO (Admn)		
2002/2025	02/04/2025	NILL 27-03-2025	G.VIDHYADAR . REDDY	complaint against t.k sarkar		TO (Admn)		
2003/2025	02/04/2025	NILL 1-04-2025	MAHENDER	Claim for the financial year - reg,		TO (Admn)		
2004/2025	02/04/2025	NILL 2-04-2025	ASHOK KUMAR, MTS	Leave application - reg.		TO (Admn)		
2005/2025	02/04/2025	NILL 2-04-2025	PUSHKAR SINGH, MTS	Leave application - reg.		TO (Admn)		
2006/2025	02/04/2025	NILL 2-04-2025	PARDEEP KUMAR,	CL APPLICATION		TO (Admn)		
2007/2025	02/04/2025	NILL 25-03-2025	R. BHAGYA DEVI	CL APPLICATION		TO (Admn)		

2008 /2025	02/04 /2025	NILL 1-04-2025	RACHNA GUPTA M(J)	visit usa and italy		TO (Adm n)		
2009 /2025	02/04 /2025	NILL 28-03-2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	vacant post of vice president		TO (Adm n)		
2010 /2025	02/04 /2025	NILL 28-03-2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	creation of posts in CESTAT -REG		TO (Adm n)		
2011 /2025	02/04 /2025	NILL 27-03-2025	M. AJIT KUMAR	Earned leave application - reg.		TO (Adm n)		
2012 /2025	02/04 /2025	NILL 26-03-2025	S.K. MOHANTY M(J)	Earned leave application - reg.		TO (Adm n)		
2013 /2025	02/04 /2025	NILL 2-04-2025	PARMOD KUMAR, SPS	Tea biscuit reimbursement- reg.	Account Section			
2014 /2025	02/04 /2025	NILL 28-03-2025	MOHINDER SINGH DR	Monthly expenditure statement - Reg.	Account Section			
2015 /2025	02/04 /2025	NILL 29-03-2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	proposal to set up e-courts in cestat-reg.		AR (Comp.)		
2016 /2025	02/04 /2025	NILL 1-04-2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE	purchase of laptops for eligible officers of CESTAT-reg		AR (Comp.)		

			GOVERNMENT OF INDIA.				
2017/2025	02/04/2025	NILL 27-03-2025	MOHINDER SINGH DR	ROM Application - reg.	PA		
2018/2025	02/04/2025	NILL 27-03-2025	D.M. MISRA M(J)	pronouncement- reg.	PA		
2019/2025	02/04/2025	NILL 27-03-2025	CJ MATHEW M(T)	pronouncement- reg.	PA		
2020/2025	02/04/2025	NILL 20-03-2025	D.M. MISRA M(J)	pronouncement- reg.	PA		
2021/2025	02/04/2025	NILL 1-04-2025	ASHOK JINDAL, M(J),	Monthly disposal statement of appeals	PA		
2022/2025	02/04/2025	NILL 1-04-2025	AHMEDABAD	E hearing statement- reg.	PA		
2023/2025	03/04/2025	NILL 2-04-2025	SANJAY KASHYAP DR(KOLKATA)	Collection of vacancies of Combined Graduate Level Examination (CGLE) - 2025 - Reg.		TO (Adm n)	
2024/2025	03/04/2025	NILL 2-04-2025	SANJAY PRASAD	Leave application of Dr. Suvendu Kumar pati, M(J) - reg.		TO (Adm n)	
2025/2025	03/04/2025	NILL 2-04-2025	LALIT KUMAR	CL APPLICATION		TO (Adm n)	
2026/2025	03/04/2025	NILL 2-04-2025	TEJO SHRI , STENO G-1	application for leave		TO (Adm n)	
2027/2025	03/04/2025	NILL 3-04-2025	DEVENDER, UDC	submission of reimbursement of CEA		TO (Adm n)	
2028/2025	03/04/2025	NILL 3-04-2025	SANGEETA MALHOTRA	CANCELLATION OF RESTRICTED HOLIDAYS		TO (Adm n)	
2029/2025	03/04/2025	NILL 2-04-2025	AJAY KUMAR	Claim for the financial year - reg,		TO (Adm	

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2030 /202 5	03/04 /2025	NILL 3-04-2025	DY. REGISTRAR/ TECHNICAL OFFICER(CEN TRAL REGISTRY)	Cause List - reg.	PA			
2031 /202 5	03/04 /2025	NILL 2-04-2025	ARCHANA, STENO GRADE - I	regarding permission to delete the uploaded ordersheet from the website	PA			
2032 /202 5	03/04 /2025	NILL 2-04-2025	CESTAT KOLKATA	re listing the matters	PA			
2033 /202 5	03/04 /2025	NILL 3-04-2025	DEPUTY REGISTRAR, EXCISE AND ST BRANCH	monthly statement of the matters listed for e - hearing for the month of march	PA			
2034 /202 5	03/04 /2025	NILL 2-04-2025	CESTAT ALLAHABAD	Disposal Statement - reg.	PA			
2035 /202 5	03/04 /2025	NILL 3-04-2025	ANIL KUMAR, MTS	one day RH		TO (Adm n)		
2036 /202 5	03/04 /2025	NILL 3-04-2025	ANIL KUMAR	Compensatory leave application -reg.		TO (Adm n)		
2037 /202 5	03/04 /2025	NILL 3-04-2025	RAKESH KUMAR VERMA	Joining report-reg.		TO (Adm n)		
2038 /202 5	03/04 /2025	NILL 1-04-2025	CESTAT, CHANDIGARH	3 days Earned leave application		TO (Adm n)		
2039 /202 5	03/04 /2025	NILL 1-04-2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	Office Memorandum - reg.		TO (Adm n)		
2040 /202	03/04 /2025	NILL 3-04-2025	SOMBIR LDC	submission of reimbursement of		TO (Adm		

5				CEA		n)		
2041/2025	03/04/2025	NILL 2-04-2025	KULDEEP LAL,	form of application for leave		TO (Adm n)		
2042/2025	03/04/2025	NILL 3-04-2025	MANOJ KUMAR, LDC	Claim for the financial year - reg,		TO (Adm n)		
2043/2025	03/04/2025	NILL 3-04-2025	CESTAT KOLKATA	financial upgradation (NGSG)-reg		TO (Adm n)		
2044/2025	03/04/2025	NILL 3-04-2025	SANGEETA MEENA	forwarding of original APARs promotion of court master to Assistant Registrar		TO (CL)		
2045/2025	03/04/2025	NILL 3-04-2025	DINESH KUMAR	for submission of removal of defect in application number ROA/ROM/COD dated 11.12.2024		TO (CR)		
2046/2025	03/04/2025	NILL 2-04-2025	LAVLESH KUMAR SINGH PA TO M(J)	Forwarding of monthly disposal	PA			
2047/2025	03/04/2025	NILL 1-04-2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	RTI Application bearing reg. no. DOREV/R/E/25/0051 2/2-REG.	CPI O			
2048/2025	03/04/2025	NILL 3-04-2025	R.MURALIDHAR M(J)	Approval for permission to re-list the matter -reg	PA			
2049/2025	03/04/2025	NILL 2-04-2025	SHANKAR PRASAD MOHANTY, MTS	Medical Reimbursement claim form		TO (Adm n)		
2050/2025	03/04/2025	NILL 3-04-2025	SHANKAR PRASAD MOHANTY, MTS	Claim for the financial year - reg,		TO (Adm n)		
2051	03/04	NILL 3-04-2025	AJAY KUMAR	Medical		TO (		

/2025	/2025			Reimbursement claim form		Adm n)		
2052/2025	03/04/2025	NILL 3-04-2025	AJAY KUMAR	Medical Reimbursement claim form		TO (Adm n)		
2053/2025	03/04/2025	NILL 3-04-2025	AJAY KUMAR	Medical Reimbursement claim form		TO (Adm n)		
2054/2025	03/04/2025	NILL 3-04-2025	AJAY KUMAR	Medical Reimbursement claim form		TO (Adm n)		
2055/2025	03/04/2025	NILL 3-04-2025	SHANKAR PRASAD MOHANTY, MTS	Chowkidar duty regarding - Reg.		TO (Adm n)		
2056/2025	03/04/2025	NILL 3-04-2025	DHEERAJ LAL	form of application for leave		TO (Adm n)		
2057/2025	03/04/2025	NILL 3-04-2025	Y. VEDA PRAKASH STENO G-I, CESTAT, HYDERABAD	EL APPLICATION AND PERMISSION FOR FOREIGN VISIT		TO (Adm n)		
2058/2025	03/04/2025	NILL 3-04-2025	CESTAT KOLKATA	EXPENDITURE FOR THE MONTH OF MARCH	Account Section			
2059/2025	04/04/2025	NILL 24-04-2025	P.K NAYAK	Office Memorandum - reg.		CT section		
2060/2025	04/04/2025	NILL 4-04-2025	DY. REGISTRAR/TECHNICAL OFFICER(CENTRAL REGISTRY)	Cause List - reg.	PA			
2061/2025	04/04/2025	NILL 4-04-2025	DY. REGISTRAR/TECHNICAL OFFICER(CENTRAL REGISTRY)	Cause List - reg.	PA			

2062 /2025	04/04 /2025	NILL 4-04-2025	DY. REGISTRAR/TECHNICAL OFFICER(CENTRAL REGISTRY)	Cause List - reg.	PA			
2063 /2025	04/04 /2025	NILL 4-04-2025	DY/ASST. REGISTRAR (CST APPEAL BRANCH)	Cause List - reg.	PA			
2064 /2025	04/04 /2025	NILL 3-04-2025	PA TO REGISTRAR	printout and put up for president sir approval	PA			
2065 /2025	04/04 /2025	NILL 3-04-2025	P.A. AUGUSTIAN M(J)	pronouncement of Order - reg.	PA			
2066 /2025	04/04 /2025	NILL 3-04-2025	DVS SASIDHAR STENO GR- 2ND	Monthly disposal month of March-2025	PA			
2067 /2025	04/04 /2025	NILL 4-04-2025	R.MURALIDH AR M(J)	Monthly disposal month of March-2025				
2068 /2025	04/04 /2025	NILL 3-04-2025	K. RADHA SR. PRIVATE SECRETARY	monthly disposal statement of appeals- reg.	PA			
2069 /2025	04/04 /2025	NIL DATED 04.04.2025	C J MATHEW, MEMBER (TECHNICAL)	Permission for pronouncement - reg.	PA to Regi strar			
2070 /2025	04/04 /2025	NILL 4-04-2025	JAGDISH CHAND , M.T.S.	Claim for the financial year - reg,		TO (Adm n)		
2071 /2025	04/04 /2025	NILL 4-04-2025	CESTAT, CHANDIGARH	for filling vacant post at cestat chandigarh		TO (Adm n)		
2072 /2025	04/04 /2025	NILL 4-04-2025	K. ANPAZHAKA N M(T)	application for leave		TO (Adm n)		
2073 /2025	04/04 /2025	NILL 2-04-2025	P.A. AUGUSTIAN M(J)	Leave application - reg.		TO (Adm n)		

2074 /2025	04/04 /2025	NILL 4-04-2025	I C BRANCH	information for furnishing report to the cabinet secretariat with the monthly DO letter		TO (Adm n)		
2075 /2025	04/04 /2025	NILL 4-04-2025	MOHIT YADAV	Leave application - reg.		TO (Adm n)		
2076 /2025	04/04 /2025	NILL 4-04-2025	CESTAT KOLKATA	application for grant of LTC ADVANCE		TO (Adm n)		
2077 /2025	04/04 /2025	NILL 4-04-2025	JATENDER	CL APPLICATION		TO (Adm n)		
2078 /2025	04/04 /2025	NILL 4-04-2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	FOREIGN VISIT-REG		TO (Adm n)		
2079 /2025	04/04 /2025	NILL 25-04-2025	BEENA RAJLAXMI	Regarding sending the hindi quartely progress report or the quater ending on 31.03.2025 related to the progressive use of official language by filing in part I and part II		TO (Adm n)		
2080 /2025	04/04 /2025	NILL 4-04-2025	VINEETHA M. PILLAI	INTIMATION REGARDING SALE OF PROPERTY		TO (CL)		
2081 /2025	04/04 /2025	NIL DATED 04.04.2025	PANKAJ NAIN, DEPARTMENT OF REVENUE	Information for furnishing report to the cabinet secretariat with the monthly DO letter to Cabinet secretary-reg		To (adm in)		
2082 /2025	04/04 /2025	NIL DATED 04.04.2025	KULDEEP CHOUDHARY, US TO THE GOI	Request of Sh. C.J. Mathew, Member(Technical) for permission to		To (adm in)		

				foreign visit-reg.				
2083 /202 5	04/04 /2025	NILL 4-04-2025	ASSISTANT REGISTRAR	E hearing statement- reg.	PA			
2084 /202 5	04/04 /2025	NILL 3-04-2025	N. RAJA, SPS	Monthly disposal statement	PA			
2085 /202 5	04/04 /2025	NILL 4-04-2025	VASA SESHAGIRI RAO M(T)	Monthly disposal statement	PA			
2086 /202 5	04/04 /2025	NILL 4-04-2025	AJAYAN T.V.	monthly disposal statement	PA			
2087 /202 5	04/04 /2025	NILL 3-04-2025	MONIKA DEVI TECHNICAL OFFICER(AD MN)	Office Order - Reg.	PA			
2088 /202 5	04/04 /2025	NILL 4-04-2025	CESTAT, CHENNAI	E hearing statement- reg.	PA			
2089 /202 5	04/04 /2025	NILL 4-04-2025	CESTAT, CHENNAI	E hearing statement- reg.	PA			
2090 /202 5	04/04 /2025	NILL 4-04-2025	ASSISTANT REGISTRAR	E hearing statement- reg.	PA			
2091 /202 5	04/04 /2025	NILL 4-04-2025	P.A. AUGUSTIAN M(J)	pronouncement- reg.	PA			
2092 /202 5	04/04 /2025	NILL 2-04-2025	MONIKA DEVI TECHNICAL OFFICER(AD MN)	Office Order - Reg.	PA			
2093 /202 5	04/04 /2025	NILL 4-04-2025	ASSISTANT REGISTRAR	Yearwise list of central sale tax(DB) cases for the month	DR(J)			
2094 /202 5	04/04 /2025	NILL 4-04-2025	PANKAJ KUMAR MALLICK, LIA, CESTAT,	pay fixation-reg.		TO (Adm n)		

			NEW DELHI					
2095 /202 5	04/04 /2025	NILL 4-04-2025	HEMANT KUMAR	CL APPLICATION		TO (Adm n)		
2096 /202 5	04/04 /2025	NILL 4-04-2025	TEJO SHRI , STENO G-1	Deletion of orders from CESTAT Website - reg.	PA			
2097 /202 5	04/04 /2025	NILL 4-04-2025	ASSISTANT REGISTRAR	E hearing statement- reg.	PA			
2098 /202 5	04/04 /2025	NILL 4-04-2025	RASHID ALI SAIFI PA TO M(J)	Monthly disposal statement	PA			
2099 /202 5	04/04 /2025	NILL 4-04-2025	T.K. SARKAR, DR	ROM Application - reg.	PA			
2100 /202 5	07/04 /2025	NILL 5-04-2025	REVIEW CELL CUSTOM HOUSE COCHIN,	inability to file appeal to Cestat through efilling cestat. gov . in from custom house cochin		AR (Co mp.)		
2101 /202 5	07/04 /2025	NILL 7-04-2025	JAGDISH CHAND , M.T.S.	Compensatory leave application -reg.		TO (Adm n)		
2102 /202 5	07/04 /2025	NILL 7-04-2025	CESTAT, CHENNAI	Leave application - reg.		TO (Adm n)		
2103 /202 5	07/04 /2025	NILL 4-04-2025	AJAYA KRISHNA VISHVESHA, M (J)	Casual Leave Application - Reg.		TO (Adm n)		
2104 /202 5	07/04 /2025	NILL 7-04-2025	JITENDRA	Claim for the financial year - reg,		TO (Adm n)		
2105 /202 5	07/04 /2025	NILL 4/4/2025	RAKESH KUMAR	Leave application - reg.		TO (Adm n)		
2106 /202 5	07/04 /2025	NILL 4-04-2025	MONIKA DEVI TECHNICAL OFFICER(AD MN)	application for availing LTC Conversion to visit Srinagar		TO (Adm n)		

2107/2025	07/04/2025	NILL 7-04-2025	DHEERAJ LAL ASSISTANT REGISTRAR	Joining report-reg.		TO (Admn)		
2108/2025	07/04/2025	NILL 5-04-2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	maggie marketing private limited V/s commissioner of customs	DR(J)			
2109/2025	07/04/2025	NILL 7-04-2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	commissioner of customs ICD import V/S M/s suzuki motorcycle	DR(J)			
2110/2025	07/04/2025	NILL 4-04-2025	MANINDER JAIN	Request for certified copy of final order no 58616-58642/2024 dated 25.09.2024 for filing appeal before the high court of rajasthan	DR(J)			
2111/2025	07/04/2025	NILL 5-04-2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	sidharth sharma V/s commissioner of customs	DR(J)			
2112/2025	07/04/2025	NILL 5-04-2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	commissioner of customs ICD import V/S M/s suzuki motorcycle	DR(J)			
2113/2025	07/04/2025	NILL 6-04-2025	RAJ KUMAR SINGH CHAUHAN	delivery status notification	DR(J)			
2114/2025	07/04/2025	NILL 5-04-2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	commissioner of customs ICD import V/S M/s suzuki motorcycle	DR(J)			
2115	07/04	NILL 7-04-2025	SWAPNIL	E hearing statement-	PA			

/2025	/2025		TIWARI AR	reg.				
2116/2025	07/04/2025	NILL 4-04-2025	CESTAT, HYDERABAD	E hearing statement-reg.	PA			
2117/2025	07/04/2025	NILL 5-04-2025	PARVEEN KATARIA PA TO HONBLE M(T)	Monthly disposal month of March-2025	PA			
2118/2025	07/04/2025	NILL 7-04-2025	P. DINESHA M(J)	Monthly disposal month of March-2025	PA			
2119/2025	07/04/2025	NIL DATED 07.04.2025	CJ MATHEW M(T)	Permission for pronouncement - reg.	PA to Registrar			
2120/2025	08/04/2025	NIL DATED 07.04.2025	P A AUGUSTIAN, MEMBER, (JUDICIAL)	Permission for pronouncement - reg.	PA to Registrar			
2121/2025	08/04/2025	NIL DATED 08.04.2025	SHENAJ BANO , P.A.	Permission for pronouncement - reg.	PA to Registrar			
2122/2025	08/04/2025	NIL DATED 07.04.2025	SHENAJ BANO , P.A.	Permission for pronouncement - reg.	PA to Registrar			
2123/2025	08/04/2025	NILL 2-04-2025	DY. REGISTRAR	MAPPING OF HEAD-0216019000000-70-1 (DEDUCT REFUND) UNDER DDO CODE-219798		TO (Adm n)		
2124/2025	08/04/2025	NILL 7-04-2025	AJAY KUMAR, LDC	form of application for leave		TO (Adm n)		
2125/2025	08/04/2025	NILL 7-04-2025	GOVIND STENO GR. II	CL APPLICATION		TO (Adm n)		
2126/2025	08/04/2025	NILL 3-04-2025	ANKIT, LDC	CL APPLICATION		TO (Adm n)		

5						n)		
2127 /202 5	08/04 /2025	NILL 7-04-2025	ASHOK KUMAR, UDC	form of application for leave		TO (Adm n)		
2128 /202 5	08/04 /2025	NILL 7-04-2025	ASHOK KUMAR, UDC	Joining report-reg.		TO (Adm n)		
2129 /202 5	08/04 /2025	NILL 7-04-2025	BUDH SAIN, M.T.S.	Claim for the financial year - reg,		TO (Adm n)		
2130 /202 5	08/04 /2025	NILL 7-04-2025	PARDEEP TOMER, UDC	submission of children education allowances for the academic year		TO (Adm n)		
2131 /202 5	08/04 /2025	NILL 8/04/2025	AMIT, UDC	Claim for the financial year - reg,		TO (Adm n)		
2132 /202 5	08/04 /2025	NILL 7-04-2025	PARDEEP KUMAR, LDC	Fixation of pay - reg,		TO (Adm n)		
2133 /202 5	08/04 /2025	NILL 7-04-2025	LALIT KUMAR, LDC	Claim for the financial year - reg,		TO (Adm n)		
2134 /202 5	08/04 /2025	NILL 7-04-2025	SOMBIR LDC	Fixation of pay - reg,		TO (Adm n)		
2135 /202 5	08/04 /2025	NILL 7-04-2025	HARISH, LDC	Fixation of pay - reg,		TO (Adm n)		
2136 /202 5	08/04 /2025	NILL 7-04-2025	CHANDER KANTA, SPS	Medical Reimbursement claim form		TO (Adm n)		
2137 /202 5	08/04 /2025	NILL 7-04-2025	SONU MTS	admission of his ward in kendriya vidyalaya		TO (Adm n)		
2138 /202 5	08/04 /2025	NILL 7-04-2025	BHAVNA SINGH	request for issuance of NOC -reg		TO (Adm n)		
2139 /202 5	08/04 /2025	NILL 7-04-2025	ARVIND KUMAR	Fixation of pay - reg,		TO (Adm n)		

2140 /202 5	08/04 /2025	NILL 7-04-2025	Y. VEDA PRAKASH STENO G-I, CESTAT, HYDERABAD	CL APPLICATION		TO (Adm n)		
2141 /202 5	08/04 /2025	NILL 7-04-2025	SHANKAR PRASAD MOHANTY, MTS	form of application for leave		TO (Adm n)		
2142 /202 5	08/04 /2025	NILL 7-04-2025	HEMAMBIKA R PRIYA M(T)	CL APPLICATION		TO (Adm n)		
2143 /202 5	08/04 /2025	NILL 7-04-2025	DEVENDER	CL APPLICATION		TO (Adm n)		
2144 /202 5	08/04 /2025	NILL 7-04-2025	RAKSHIT DAHIYA, LDC	CL APPLICATION		TO (Adm n)		
2145 /202 5	08/04 /2025	NILL 7-04-2025	SONU MTS	Claim for the financial year - reg,		TO (Adm n)		
2146 /202 5	08/04 /2025	NILL 7-04-2025	SURAJ SINGH , MTS	Compensatory leave application -reg.		TO (Adm n)		
2147 /202 5	08/04 /2025	NILL 1-04-2025	BALASUBRA MANI S, ASSISTANT REGISTRAR	application for personal computer advance		TO (Adm n)		
2148 /202 5	08/04 /2025	NILL 7-04-2025	SANTOSH KUMAR TIWARI	amendment in the recruitment rules for the post of steno I		TO (Adm n)		
2149 /202 5	08/04 /2025	NILL 3-04-2025	UMA SHANKAR VERMA, DR	proposal amendments in the draft recruitment rules for the post of assistant registrar		TO (Adm n)		
2150 /202 5	08/04 /2025	NILL 3-04-2025	UMA SHANKAR VERMA, DR	proposal for amendment in the draft recruitment rules for the post of assistant registrar		TO (Adm n)		
2151	08/04	NILL 7-04-2025	AJAY KUMAR	Medical		TO (		

/2025	/2025			Reimbursement claim form		Adm n)		
2152/2025	08/04/2025	NILL 1-04-2025	RAJEEV TANDON M(T)	Earned leave application - reg.		TO (Adm n)		
2153/2025	08/04/2025	NILL 2-04-2025	DR SUVENDU KUMAR PATI MEMBER(J)	3 days E. leaves		TO (Adm n)		
2154/2025	08/04/2025	NILL 7-04-2025	MANOJ KUMAR SHARMA	Claim for academic year		TO (Adm n)		
2155/2025	08/04/2025	NILL 8/04/2025	LAVLESH KUMAR SINGH PA TO M(J)	Leave application - reg.		TO (Adm n)		
2156/2025	08/04/2025	NILL 7-04-2025	HARSHIT KHARE JABALPUR	brand merchandise v/s commissioner of central excise		TO (CR)		
2157/2025	08/04/2025	NILL 7-04-2025	SUGRIVE MEENA	FILING OF MISC APPLICATION FOR rectification of mistakes in FO/C/A/502898/2025		TO (CR)		
2158/2025	08/04/2025	NILL 8/04/2025	ASSISTANT REGISTRAR	AVITEH NUTRITION PRIVATE V/S PRINCIPAL COMMISSIONER OF CUSTOMS		TO (CR)		
2159/2025	08/04/2025	NILL 4-04-2025	K.PRASAD AND COMPANY	reply to the notice of defects in appeal		TO (CR)		
2160/2025	08/04/2025	NILL 2-04-2025	KRISHANU GUPTA	mapping of head 02160900000-70		TO (CL)		
2161/2025	08/04/2025	NILL 27-03-2025	MANAS KUMAR SINHA	advance / final reward vigilance clearance & entry in service book		TO (CL)		
2162/2025	08/04/2025	NILL 3-04-2025	SWAPNIL TIWARI AR	forwarding of APAR for the year		TO (CL)		
2163	08/04	NILL 7-04-2025	CESTAT,	Immovable property		TO (		

/2025	/2025		CHENNAI			CL)		
2164/2025	08/04/2025	NILL 2-04-2025	DY.REGISTRAR/DDO	submission of quarterly report regarding actual incurred on pay & various types of allowances		Account section		
2165/2025	08/04/2025	NILL 7-04-2025	REVIEW CELL CUSTOM HOUSE COCHIN,	inability to file appeal to cestat through efilling cestat.gov.in		AR (Comp.)		
2166/2025	08/04/2025	NILL 7-04-2025	CA ASHISH JAIN	m/s RR & sons vehicles private limited	DR(J)			
2167/2025	08/04/2025	NILL 7-04-2025	KRITIKA BISHT , PA TO PRESIDENT , STENOGRAPHER	Leave application - reg.		CT section		
2168/2025	08/04/2025	NILL 3-04-2025	DY.REGISTRAR	Cause List - reg.	PA			
2169/2025	08/04/2025	NILL 2-04-2025	SWAPNIL TIWARI AR	re listing the matters	PA			
2170/2025	08/04/2025	NILL 7-04-2025	K. ANPAZHAKAN M(T)	Monthly disposal month of March-2025	PA			
2171/2025	08/04/2025	NILL 3-04-2025	N.RAJA, SR. PS	Monthly disposal month of March-2025	PA			
2172/2025	08/04/2025	NILL 3-04-2025	DVS SASIDHAR STENOGR-2ND	Monthly disposal month of March-2025	PA			
2173/2025	08/04/2025	NILL 3-04-2025	INDIRA SHIROORKAR , PA	Monthly disposal month of March-2025	PA			
2174/2025	08/04/2025	NILL 2-04-2025	LAVLESH KUMAR SINGH PA TO	Monthly disposal month of March-2025	PA			

			M(J)					
2175 /202 5	08/04 /2025	NILL 2-04-2025	ARVIND KUMAR PANDEY PA TO M(T), CESTAT, ALLAHABAD	Disposal Statement - reg.	PA			
2176 /202 5	08/04 /2025	NILL 28/03/2025	M.AJIT KUMAR M(T) CESTAT, CHENNAI.	Monthly disposal month of March-2025	PA			
2177 /202 5	08/04 /2025	NILL 8/04/2025	DY. REGISTRAR/T ECHNICAL OFFICER(CEN TRAL REGISTRY)	Cause List - reg.	PA			
2178 /202 5	08/04 /2025	NILL 7-04-2025	CESTAT, CHANDIGARH	ROA Application - reg.	PA			
2179 /202 5	08/04 /2025	NILL 7-04-2025	KRIPA SHANKER, DR, CESTAT, MUMBAI	E hearing statement- reg.	PA			
2180 /202 5	08/04 /2025	NILL 7-04-2025	RAJEEV TANDON M(T)	Monthly disposal statement	PA			
2181 /202 5	08/04 /2025	NILL 8/04/2025	DY. REGISTRAR/T ECHNICAL OFFICER(CEN TRAL REGISTRY)	Cause List - reg.	PA			
2182 /202 5	08/04 /2025	NILL 3-04-2025	K.RADHA SPS	Monthly disposal month of March-2025	PA			
2183 /202 5	09/04 /2025	NIL DATED 09.04.2025	MANAS KUMAR SINHA, DEPUTY REGISTRAR, CESTAT, MUMBAI	investigation of case RC 04 (A)/2012/MUM/AC- III, New Delhi by CBI-reg		To (adm in)		

2184 /202 5	09/04 /2025	NIL DATED 08.04.2025	P.R.V. RAMANAN	Appeal no. C/52813/2015 filed by M/s. HCL Infosystems Ltd.	DR(J)			
2185 /202 5	09/04 /2025	NIL DATED 08.04.2025	ADV JENY AUGUSTIAN	Curing of defect in customs appeal	DR(J)			
2186 /202 5	09/04 /2025	D. NO. 55715/2024/SEC- ELIMINATION DATED 02.04.2025	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal (Diary) No. 55715 of 2024 in STA 51912 of 2018 in Principal Commissioner GST South vs. M/s. Sky Gourmet Catering Pvt. Ltd.	DR(J)			
2187 /202 5	09/04 /2025	NIL DATED 08.04.2025	SANDEEP, MTS, CESTAT, NEW DELHI	half day CL on 08.04.2025		To(Adm n)		
2188 /202 5	09/04 /2025	NIL DATED 08.04.2025	ATIN SHARMA, MTS, CESTAT, NEW DELHI	half day CL on 08.04.2025		To(Adm n)		
2189 /202 5	09/04 /2025	NIL DATED 08.04.2025	SANDEEP, MTS, CESTAT, NEW DELHI	Leave application for 09.04.2025		To(Adm n)		
2190 /202 5	09/04 /2025	NIL DATED 08.04.2025	MONIKA DEVI, TO (ADM), CESTAT, NEW DELHI	Medical Reimbursement Claim		To(Adm n)		
2191 /202 5	09/04 /2025	NIL DATED 08.04.2025	DOROTHY JOSEPH, STENO GRADE I	Request for CL with SLP for LTC		To(Adm n)		
2192 /202 5	09/04 /2025	NIL DATED 03.04.2025	SATPAL SINGH, LDC	Children Education Allowance		To(Adm n)		
2193 /202 5	09/04 /2025	NIL DATED 07.04.2025	ANITHA JAYAKUMAR, SPS, CESTAT, NEW DELHI	Joining Report		To(Adm n)		
2194 /202	09/04 /2025	F. NO. CESTAT/MUM/GPF/	MANAS KUMAR	Forwarding of application for GPF		To(Adm		

5		140 DATED 07.04.2025	SINHA, DR, CESTAT, MUMBAI	advance		n)		
2195 /202 5	09/04 /2025	NIL DATED 08.04.2025	RAJU KUMAR, MTS, CESTAT, NEW DELHI	Compensatory leave application - reg.		To(Adm n)		
2196 /202 5	09/04 /2025	NIL DATED 04.04.2025	GAGAN DEEP	Medical Reimbursement Claim		To(Adm n)		
2197 /202 5	09/04 /2025	NIL DATED 07.04.2025	ANITHA JAYAKUMAR, SPS, CESTAT, NEW DELHI	Medical Reimbursement Claim		To(Adm n)		
2198 /202 5	09/04 /2025	NIL DATED 24.03.2025	R. MURALIDHA R M(J)	request for one day causal leave on 28.03.2025 with station leave permission-reg		To (adm in)		
2199 /202 5	09/04 /2025	NIL DATED 09.04.2025	HEERA LAL, MTS	Joining Report - reg.		To (adm in)		
2200 /202 5	09/04 /2025	NIL DATED 08.04.2025	ARCHANA, STENO GRADE - I, CESTAT, NEW DELHI	one day CL on 11.04.2025		To(Adm n)		
2201 /202 5	09/04 /2025	NIL DATED 09.04.2024	KULDEEP CHOUDHARY, US TO THE GOI	Request of Sh. C.J. Mathew, Member(Technical) for permission to foreign visit-reg.		To (adm in)		
2202 /202 5	09/04 /2025	NIL DATED 08.04.2025	KULDEEP CHOUDHARY, US TO THE GOI	request of sh. suvindu kumar pati, member (judicial) for permission to foreign visit-reg		To (adm in)		
2203 /202 5	09/04 /2025	NIL DATED 08.04.2025	ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	Leave application of Member (Technical) - reg.		To(Adm n)		
2204 /202 5	09/04 /2025	NIL DATED 09.04.2025	MANOJ KUMAR, LDC	JOINING REPORT- REG		To (adm in)		

2205 /2025	09/04 /2025	NIL DATED 09.04.2025	R. BHAGYA DEVI M(T)	grant one day cl on 11.04.2025-reg		To (adm in)		
2206 /2025	09/04 /2025	NIL DATED 09.04.2025	CESTAT CHENNAI	leave letter of aayan tv , m(t)-reg		To (adm in)		
2207 /2025	09/04 /2025	NIL DATED 03.04.2025	DEPUTY REGISTRAR, CESTAT, HYDERABAD	Forwarding EL Application of Mr. A. K. Jyotishi, M(T) - reg.		To(Adm n)		
2208 /2025	09/04 /2025	NIL DATED 09.04.2025	ANAND KUMAR, (ASSISTANT SECTION OFFICER, AD. IC, CESTAT,	request of suvindu kumar pati , m (t) for permission to foreign visit-reg		To (adm in)		
2209 /2025	09/04 /2025	NIL DATED 09.04.2025	KULDEEP SINGH, MTS	leave on 11.04.2025 compensatory off on behalf of 14.03.2025- reg		To (adm in)		
2210 /2025	09/04 /2025	NIL DATED 09.04.2025	KULDEEP SINGH, MTS	changing of night duty in behalf of 12.04.2025 on 13.04.2025-reg		To (adm in)		
2211 /2025	09/04 /2025	NIL DATED 08.04.2025	POOJA , LDC	submission of children education allowance-reg		To (adm in)		
2212 /2025	09/04 /2025	F. NO. 10/PERSN/KOL/CES TAT/98/80 DATED 04.04.2025	T. K. SARKAR, DR, CESTAT, KOLKATA	Forwarding of Service Book		To(Adm n)		
2213 /2025	09/04 /2025	F. NO. 10/PERSON/CESTAT /KOL/79 DATED 04.04.2025	T. K. SARKAR, DR, CESTAT, KOLKATA	Service Verification Report - reg.		To(Adm n)		
2214 /2025	09/04 /2025	F. NO. 04/CESTAT/HYD/PF/ VJ/16/28 DATED 04.04.2025	S. K. TIWARI, DR, CESTAT, HYDERABAD	Forwarding letter dt. 26.03.2025 submitted by Ms. Vanam Jayasree, Steno Gr - II reg. clarification about joining date on absorption basis.		To(Adm n)		
2215	09/04	F. NO.	S. K. TIWARI,	Forwarding of request		To(Adm n)		

/2025	/2025	04/CESTAT/HYD/PF/BK/16/27 DATED 04.04.2025	DR, CESTAT, HYDERABAD	application of Sh. Abhishek Pandey, UDC for transfer to CESTAT Kolkata - reg.		Admn)		
2216/2025	09/04/2025	NIL DATED 02.04.2025	T. K. SARKAR DY. REGISTRAR, CESTAT, KOLKATA	financial upgradation (NGSG) shri shomejit mukharjee, SPS-reg		To (admin)		
2217/2025	09/04/2025	NIL DATED 07.04.2025	ANITHA JAYAKUMAR, SPS	regarding reimbursement of refreshment of Rachna Gupta, M (J)-reg	Account Section			
2218/2025	09/04/2025	NIL DATED 09.04.2025	SANJEEV AJMERA	defect removal-reg		TO (CR)		
2219/2025	09/04/2025	NIL DATED 3.04.2025	R. MURALIDHAR M(J)	relisting-reg	PA to Registrar			
2220/2025	09/04/2025	NIL DATED 09.04.2025	DY. REGISTRAR/ TECHNICAL OFFER (CENTRAL REGISTRY)	Causelist - reg.	PA			
2221/2025	11/04/2025	NIL DATED 11.04.2025	ANAND KUMAR, (ASSISTANT SECTION OFFICER, AD. IC, CESTAT,	transfer of application under section 6 (3) of the RTI Act, 2005-reg		CPI O		
2222/2025	11/04/2025	NIL DATED 09.04.2025	NISHA , LDC	2 days el for 07.04.2025 and 08.04.2025-reg		To (admin)		
2223/2025	11/04/2025	NIL DATED 08.04.2025	DHARAM SINGH MEENA, SECTION OFFICER (AD. IC-CESTAT)	forwarding of original APAR promotion of court master to assistant registrara in CESTAT-reg		To (admin)		

			DOR, NEW DELHI					
2224/2025	11/04/2025	NIL DATED 04.04.2025	DEPUTY REGISTRAR, CHANDIGARH	for filling vacant post at cestat chandigarh		To (adm in)		
2225/2025	11/04/2025	NIL DATED 09.04.2025	SHANKAR PRASAD MOHANTY, PHOTOCOPY SECTION	Compensatory leave on 11/04/2025 in lieu of 05/04/2025 . - Reg.		To (adm in)		
2226/2025	11/04/2025	NIL DATED 09.04.2025	GOPAL KRISHNA MEENA	Medical Reimbursement claim form - reg.		To (adm in)		
2227/2025	11/04/2025	NIL DATED 09.04.2025	NITISH KUMAR, LDC	1 day cl on 15.04.2025-reg		To (adm in)		
2228/2025	11/04/2025	NIL DATED 11.04.2025	RAKSHIT DAHIYA, LDC	withdrawal of casual leave-reg		To (adm in)		
2229/2025	11/04/2025	NIL DATED 09.04.2025	DHEERAJ LAL ,ASSISTANT REGISTRAR	on e day leave on 11.04.2025 , station leave from 09.04.2025 evening to 15.04.2025 evening-reg		To (adm in)		
2230/2025	11/04/2025	NIL DATED 09.04.2025	CJ MATHEW M(T)	el for 5 days from 9 to 13 june of 2025-reg		To (adm in)		
2231/2025	11/04/2025	NIL DATED 07.04.2025	UMA SHANKAR VERMA , DR CESTAT, AHMEDABAD	forwading of APAR for the year 2024 in r/o CESTAT, Ahmedabad-reg		TO (CL)		
2232/2025	11/04/2025	NIL DATED 01.04.2025	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	civil appeal no 10085/2018, 12208-12214/2018, 4736/2022 in commr of ST& ETC. VS BHARAT TOURIST PVT LTD-REG	DR(J)			
2233/2025	11/04/2025	NIL	REGISTRAR GENERAL, HIGH COURT	CEAC 5/2025 IN COMM OF CENTRAL TAX,	DR(J)			

			OF DELHI	CGST DELHI SOUTH VS GOVT OFFICIAL WELFARE ORGANISATION-REG				
2234/2025	11/04/2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CEAC 3/2025 IN COMMR OF CENTRAL TAX, CGST DELHI EAST VS SIMPLEX INFRASTRUCTURE LTD-REG	DR(J)			
2235/2025	11/04/2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CUSAA-85/2024 IN ASHISH KUMAR VS PRINCIPAL COMMR OF CUSTOMS (IMPORT)-REG	DR(J)			
2236/2025	11/04/2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CUSAA-46/2025 IN DINESH UDHWANI VS. PRINCIPAL COMMR OF CUSTOMS (IMPORT)-REG	DR(J)			
2237/2025	11/04/2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CUSAA-45/2025 IN ASHOK UDHWANI VS. PRINCIPAL COMMR OF CUSTOMS (IMPORT)-REG	DR(J)			
2238/2025	11/04/2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CUSAA 43/2025 ZIPPO MOBILES PVT LTD VS PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORT)-REG	DR(J)			
2239/2025	11/04/2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CUSAA 44/2025 IN BANKE BIHARI ELECTRONICS PVT LTD VS PRINCIPAL COMMISSIONER OF CUSTOMS	DR(J)			

				(IMPORT)-REG				
2240 /202 5	11/04 /2025	NIL DATED 11.04.2025	ANAND KUMAR, (ASSISTANT SECTION OFFICER, AD. IC, CESTAT,	Application for permission for foreign visit of Rajeev Tandon, M(T) - Reg.		To (adm in)		
2241 /202 5	11/04 /2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	cusaa 42/2025 roshanlal vs principal commr of customs (import)-reg	DR(J)			
2242 /202 5	11/04 /2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	cusaa-56/2025 commr of customs (air) chennai vii commisionerate vs compuage infocom ltd.-reg	DR(J)			
2243 /202 5	11/04 /2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	cusaa-71/2024 principal commissioner of customs icd tughlakabad (import) vs. go ip global services pvt ltd.-reg	DR(J)			
2244 /202 5	11/04 /2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CEAC 47/2018 CHANDER KUMAR GUPTA VS. COMMISSIONER OF CENTRAL EXCISE-REG	DR(J)			
2245 /202 5	11/04 /2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CUSAA 42/2023 BRIDGESTONE INDIA PVT LTD VS UNION OF INDIA & ANR.-REG	DR(J)			
2246 /202 5	11/04 /2025	NIL DATED 11.04.2025	DY REGISTRAR/T ECHNICAL OFFICER (CENTRAL REGISTRY)	Causelist - reg.	PA			
2247 /202	11/04 /2025	NIL DATED 09.04.2025	CESTAT CHENNAI	Deletion of orders from CESTAT	PA to			

5				Website - reg.	Registrar			
2248/2025	11/04/2025	NIL DATED 09.04.2025	CESTAT KOLKATA	DIFFERENCE OF OPINION MATTER CUSTOMS 75350/2021-REG.	PA to Registrar			
2249/2025	11/04/2025	NIL DATED 04.04.2025	SWAPNIL TIWARI, ASSISTANT REGISTRAR	LARGER BENCH MATTERS-REG	PA to Registrar			
2250/2025	11/04/2025	NIL DATED 16.04.2025	DY/ASST. REGISTRAR CST(APPEAL BENCH)	Causelist - reg.	PA			
2251/2025	11/04/2025	NIL DATED 15.04.2025	DY REGISTRAR/TECHNICAL OFFICER (CENTRAL REGISTRY)	Causelist - reg.	PA			
2252/2025	11/04/2025	NIL DATED 15.04.2025	DY REGISTRAR/TECHNICAL OFFICER (CENTRAL REGISTRY)	Causelist - reg.	PA			
2253/2025	11/04/2025	NIL DATED 10.04.2025	RANJAN MEHTA AND ASSOCIATES	MAHENDRA SINGH RESPONSES TO DEFECT NOTICE DATED 20.03.2025-REG		TO (CR)		
2254/2025	11/04/2025	NIL DATED 11.04.2025	DEPUTY REGISTRAR, MUMBAI	ROM/ROA Application - reg.	PA to Registrar			
2255/2025	11/04/2025	NIL DATED 04.04.2025	KULDEEP CHOUDHARY, US TO THE GOI	REQUEST OF MS. BINU TAMTA, MEMBER(J), CESTAT, NEW DELHI FOR PERMISSION TO FOREIGN VISIT-REG.		To (admin)		

2256 /202 5	11/04 /2025	NIL DATED 07.04.2025	DR, HYDERABAD	FORWARDING CAUSAL LEAVE OF A. K. JYOTISHI- REG		To (adm in)		
2257 /202 5	11/04 /2025	NIL DATED 08.04.2025	KULDEEP CHOUDHARY, US TO THE GOI	request of sh. suvendu kumar pati, member (judicial) for permission to foreign visit-reg		To (adm in)		
2258 /202 5	11/04 /2025	NIL DATED 07.04.2025	UMA SHANKAR VERMA , DR CESTAT, AHMEDABAD	FORWARDING OF EARNED LEAVE APPLICATION & JOINING REPORT IN R/O UMA SHANKAR VERMA , DR-REG		To (adm in)		
2259 /202 5	11/04 /2025	NIL DATED 11.04.2025	SUSHMA RANI PAL MTS	LEAVE ON 09.04.2025-REG		To (adm in)		
2260 /202 5	11/04 /2025	NIL DATED 11.04.2025	CESTAT ALLAHABAD	EX POST FACTO PERMISSION-REG		To (adm in)		
2261 /202 5	11/04 /2025	NIL DATED 11.04.2025	RANJU MADHRA, SPS	LEAVE ON 07.04.2025 TO 09.04.2025-REG		To (adm in)		
2262 /202 5	11/04 /2025	NIL DATED 09.04.2025	DEVENDER KUMAR GROVER LDC	CL ON 11.04.2025- REG		To (adm in)		
2263 /202 5	11/04 /2025	NIL	PARDEEP TOMER, UDC	2 DAYS COMMUTED LEAVE ON 08.04.2025 TO 09.04.2025-REG		To (adm in)		
2264 /202 5	11/04 /2025	NIL DATED 07.04.2025	MANAS KUMAR SINHA, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING OF APPLICATION FOR GPF ADVANCE- REG		To (adm in)		
2265 /202 5	11/04 /2025	NIL DATED 08.04.2025	T. K. SARKAR DY. REGISTRAR,	financial upgradation (NGSG) OF SHOMEJIT		To (adm in)		

			CESTAT, KOLKATA	MUKHARJEE, SPS- reg				
2266 /202 5	11/04 /2025	NIL DATED 08.04.2025	UMA SHANKAR VERMA , DR CESTAT, AHMEDABAD	FORWARDING OF NPS FORM FOR EXIT FORM NAITONAL PENSION SYSTEM DUE TO SUPERANNUATIO N/INCAPACITATIO N IN R/O RAMESH NAIR , RETD. M(J), AHMEDABAD-REG	Acc ount Secti on			
2267 /202 5	11/04 /2025	NIL DATED 08.04.2025	DR, CHANDIGARH	FORWARDING OF LTC CLAIM BILL IN R/O SH. PARVEEN KUMAR KATARIA, STENO- I-REG	Acc ount Secti on			
2268 /202 5	11/04 /2025	NIL	OFFICE OF THE COMMISSION ER CUSTOMS(PR EV.)JODHPUR HQRS. AT N.C.R. BUILDING, STATUE CIRCLE,JAIPU R-REG	rajasthan high court order dt 29.08.19,03.09.19 and 17.10.19 in the case of appeal filed by the department against CESTAT F.O.No C/A/54724- 54769/2017-CU[DB], dt. 26.06.17- Restoration of CESTAT Appeals	DR(J)			
2269 /202 5	11/04 /2025	NIL DATED 11.04.2025	CJ MATHEW M(T)	Permission for pronouncement - reg.	PA to Regi strar			
2270 /202 5	15/04 /2025	NILL 15.04.2025	RAJEEV TANDON M(T)	Leave application fpr visiting abroad - reg.		TO (Adm n)		
2271 /202 5	15/04 /2025	NILL 7-04-2025	P. DINESHA M(J)	Restricted Holiday - reg.		TO (Adm n)		
2272 /202 5	15/04 /2025	NILL 7-04-2025	M. AJIT KUMAR	Joining report-reg.		TO (Adm n)		

2273 /2025	15/04 /2025	NILL 7-04-2025	P. DINESHA M(J)	Immovable property		TO (Adm n)		
2274 /2025	15/04 /2025	NILL 7-04-2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	transfer of application under section 6 (3) of the RTI Act, 2005-reg		TO (Adm n)		
2275 /2025	15/04 /2025	NILL 9/04/2025	CESTAT, AHMEDABAD	cancellation of one day unavailed casual leave		TO (Adm n)		
2276 /2025	15/04 /2025	NILL 11/04/2025	CESTAT, CHENNAI	leave application with joining report - reg.		TO (Adm n)		
2277 /2025	15/04 /2025	NILL 4-04-2025	K. ANPAZHAKA N M(T)	Earned leave application - reg.		TO (Adm n)		
2278 /2025	15/04 /2025	NILL 15.04.2025	RAJEEV TANDON M(T)	Leave sanction order - Reg.		TO (Adm n)		
2279 /2025	15/04 /2025	NILL 15.04.2025	CESTAT KOLKATA	Joining report-reg.		TO (Adm n)		
2280 /2025	15/04 /2025	NILL 14/04/2025	HIMANSHU MATHUR LASA LEGAL ASSOCIATES	frisco foods letter for E - hearing		CR secti on		
2281 /2025	15/04 /2025	NILL 9/04/2025	CESTAT, CHENNAI	payment of 2 programmers of NICS		AR (Co mp.)		
2282 /2025	15/04 /2025	NILL 11/04/2025	P.K. CHOUDHARY M(J)	pronouncement of Order - reg.	PA			
2283 /2025	15/04 /2025	NILL 4-04-2025	RASHID ALI SAIFI PA TO M(J)	Monthly disposal statement	PA			
2284 /2025	15/04 /2025	NILL 4-04-2025	DVS SASIDHAR PA TO MEMBER(JUD	Forwarding of E.L. application - reg.		TO (Adm n)		

			ICIAL)					
2285 /202 5	15/04 /2025	NILL 11/04/2025	CESTAT, MUMBAI	ROM Application - reg.	PA			
2286 /202 5	15/04 /2025	NILL 9/04/2025	CESTAT, CHENNAI	Deletion of Uploaded Order - reg.	PA			
2287 /202 5	16/04 /2025	NILL 16-04-2025	ATIN SHARMA, M.T.S	Leave application - reg.		TO (Adm n)		
2288 /202 5	16/04 /2025	NILL 15.04.2025	SATPAL SINGH MTS	one day compenstory leave		TO (Adm n)		
2289 /202 5	16/04 /2025	NILL 15.04.2025	RIMPY ARORA, UDC	Leave application - reg.		TO (Adm n)		
2290 /202 5	16/04 /2025	NILL 9/04/2025	SOMPAL	Leave application - reg.		TO (Adm n)		
2291 /202 5	16/04 /2025	NILL 15.04.2025	VIKRAM SINGH, MTS	Leave application - reg.		TO (Adm n)		
2292 /202 5	16/04 /2025	NILL 15.04.2025	NAVEEN KUMAR , UDC	Leave application - reg.		TO (Adm n)		
2293 /202 5	16/04 /2025	NILL 7-04-2025	G. SHRIDHAR, SPS	leave application of mohinder singh		TO (Adm n)		
2294 /202 5	16/04 /2025	NILL 9/04/2025	MOHINDER SINGH DR	intimation letter of ms.ancy cherian, court master		TO (Adm n)		
2295 /202 5	16/04 /2025	NILL 8/04/2025	SWAPNIL TIWARI, ASSISTANT REGISTRAR,	Leave application - reg.		TO (Adm n)		
2296 /202 5	16/04 /2025	NILL 15.04.2025	SANJAY PRASAD, STENO TO MEMBER (J)	leave application of dr.suvendu kumar pati		TO (Adm n)		
2297 /202 5	16/04 /2025	NILL 15.04.2025	DIKSHA SINGH, PA TO HONBLE	Joining after availing earned leave - Reg.		TO (Adm n)		

			PRESIDENT					
2298/2025	16/04/2025	NILL 11/04/2025	RAJESH YADAV	candidature for the post of senior private secretary at CESTAT		TO (Adm n)		
2299/2025	16/04/2025	NILL 11/04/2025	VIKAS SINGH	candidature for the post of senior private secretary at CESTAT		TO (Adm n)		
2300/2025	16/04/2025	NILL 8/04/2025	SWAPNIL TIWARI AR	Leave application - reg.		TO (Adm n)		
2301/2025	16/04/2025	NILL 15.04.2025	SPS TO HONBLE PRESIDENT, CESTAT	sumptuary allowance bills of honble justice dilip gupta, President for reimbursement. - reg.		CT section		
2302/2025	16/04/2025	NILL 9/04/2025	MOHINDER SINGH	engaging 2 nos of developers (0- less than 2 years) experience - reg		AR (Comp.)		
2303/2025	16/04/2025	NILL 9/04/2025	MOHINDER SINGH DR	duty, penalty and fine amount of pending appeals		CR section		
2304/2025	16/04/2025	NILL 9/04/2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	transfer of application under section 6 (3) of the RTI Act, 2005-reg	CPI O			
2305/2025	16/04/2025	NILL 9/04/2025	SWAPNIL TIWARI AR	forwarding intimation		TO (CL)		
2306/2025	16/04/2025	NILL 9/04/2025	T.K. SARKAR, DR	M/s goa carbon ltd. V/s CC(prev) , BBSR	PA			
2307/2025	16/04/2025	NILL 15.04.2025	KOLKATA	ROM Application - reg.	PA			
2308/2025	16/04/2025	NILL 15.04.2025	DY/ASST. REGISTRAR (APPEAL BRANCH)	Larger Bench Matter - reg,	PA			

2309 /202 5	16/04 /2025	NILL 16-04-2025	CJ MATHEW M(T)	pronouncement- reg.	PA to Regi strar			
2310 /202 5	16/04 /2025	NILL 16-04-2025	ASO DEPARTMENT OF REVENUE	Pay level wise number of employees in position and expenditure on Pay and DA during 2023- 4 - Reg.	Acc ount Secti on			
2311 /202 5	16/04 /2025	NILL 15.04.2025	RAJEEV TANDON M(T)	Leave application - reg.		TO (Adm n)		
2312 /202 5	16/04 /2025	NILL 8/04/2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Vetting of pay fixation on grant of MACP in respect of Staff of CESTAT, Mumbai - reg.		TO (Adm n)		
2313 /202 5	16/04 /2025	NILL 16-04-2025	HEERA LAL	Leave application - reg.		TO (Adm n)		
2314 /202 5	16/04 /2025	NILL 9/04/2025	AJAY SHARMA	Taking Casual leave for one day .		TO (Adm n)		
2315 /202 5	16/04 /2025	NILL 11/04/2025	P. DINESHA M(J)	Earned leave application - reg.		TO (Adm n)		
2316 /202 5	16/04 /2025	NILL 9/04/2025	C J MATHEW, MEMBER (TECHNICAL)	Earned leave application - reg.		TO (Adm n)		
2317 /202 5	16/04 /2025	NILL 9/04/2025	R. BHAGYA DEVI	CL APPLICATION		TO (Adm n)		
2318 /202 5	16/04 /2025	NILL 9/04/2025	AJAYAN T.V.	CL APPLICATION		TO (Adm n)		
2319 /202 5	16/04 /2025	NILL 15.04.2025	MAHENDER, LDC	req for attesting document for nomination for secretary post in residential welfare association		TO (Adm n)		

2320 /2025	16/04 /2025	NILL 15.04.2025	STAFF SELECTION COMMISSION	Reporting of vacancies FOR STENOGRAPHER GRADE C AND D EXAMINATION, 2024-REG..		TO (Adm n)		
2321 /2025	16/04 /2025	NILL 16-04-2025	ASHOK KUMAR, UDC	Joining report-reg.		TO (Adm n)		
2322 /2025	16/04 /2025	NILL 16-04-2025	MONIKA DEVI TECHNICAL OFFICER(AD MN)	MANDATE FORM		TO (Adm n)		
2323 /2025	16/04 /2025	NILL 15.04.2025	MOHIT MALIK	request for adjournment	DR(J)			
2324 /2025	16/04 /2025	NILL 16-04-2025	DY. REGISTRAR/T ECHNICAL OFFICER(CEN TRAL REGISTRY)	Cause List - reg.	PA			
2325 /2025	16/04 /2025	NILL 5-04-2025	PARVEEN KATARIA M(T)	Disposal Statement - reg.	PA			
2326 /2025	16/04 /2025	NILL 16-04-2025	CHANDER KANTA, SPS	bills towards internet charges	Acc ount Secti on			
2327 /2025	16/04 /2025	NILL 16-04-2025	BINU TAMTA M(J)	Medical Reimbursement claim form		TO (Adm n)		
2328 /2025	16/04 /2025	NILL 16-04-2025	ARVIND KUMAR	Leave application - reg.		TO (Adm n)		
2329 /2025	16/04 /2025	NILL 15.04.2025	NAVEEN KUMAR , UDC	Tea biscuit reimbursement- reg.	Acc ount Secti on			
2330 /2025	16/04 /2025	NILL 16-04-2025	MANWAR SINGH,	release of withheld amount of dcrgr-reg.		TO (Adm n)		

2331/2025	16/04/2025	NILL 16-04-2025	DIKSHA SINGH	Permission for pronouncement of order - reg.	PA			
2332/2025	16/04/2025	NILL 16-04-2025	HINDI HEADQUARTERS	quaterly progress report of hindi		TO (Admn)		
2333/2025	16/04/2025	NILL 16-04-2025	KULDEEP SINGH	comparsative leave		TO (Admn)		
2334/2025	16/04/2025	NILL 16-04-2025	J.K. GOLAY	telephone bills of.nov	Account Section			
2335/2025	16/04/2025	NILL 16-04-2025	J.K. GOLAY	Telephone bill of oct	Account Section			
2336/2025	16/04/2025	NILL 16-04-2025	J.K. GOLAY	Telephone bill of dec.	Account Section			
2337/2025	16/04/2025	NILL 16-04-2025	PUSHKAR SINGH	Earned leave application - reg.		TO (Admn)		
2338/2025	17/04/2025	NIL DATED 16.04.2025	CJ MATHEW M(T)	Permission for pronouncement - reg.	PA to Registrar			
2339/2025	17/04/2025	NILL 17-04-2025	SONU MTS	Leave application - reg.		TO (Admn)		
2340/2025	17/04/2025	NILL 17-04-2025	AMIT, UDC	Leave application - reg.		TO (Admn)		
2341/2025	17/04/2025	NILL 17-04-2025	ARCHANA	form of application for medical leave		TO (Admn)		
2342/2025	17/04/2025	NILL 17-04-2025	SONAL GANWANI	information in respect of cestat		TO (Admn)		
2343/2025	17/04/2025	NIL DATED 17.04.2025	C J MATHEW, MEMBER	Permission for pronouncement - reg.	PA to			

5			(TECHNICAL), CESTAT, MUMBAI		Regi strar			
2344 /202 5	21/04 /2025	NILL 21.04.2025	SONAL GANWANI	information in respect of cestat		TO (Adm n)		
2345 /202 5	21/04 /2025	NILL 17-04-2025	PANKAJ KUMAR MALICK, LIA, CESTAT, NEW DELHI	submission of CEA reimbursement form		TO (Adm n)		
2346 /202 5	21/04 /2025	NILL 9/04/2025	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	Amendments in the Recruitment Rules		TO (Adm n)		
2347 /202 5	21/04 /2025	NILL 17-04-2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	FOREIGN VISIT- REG		TO (Adm n)		
2348 /202 5	21/04 /2025	NILL 15.04.2025	MINISTRY OF FINANCE DEPTT.OF REVENUE,	Vacancy Circular.- reg.		TO (Adm n)		
2349 /202 5	21/04 /2025	NILL 15.04.2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	engaging of armed private security gurard in cestat		TO (Adm n)		
2350 /202 5	21/04 /2025	NILL 21.04.2025	SHANKAR PRASAD MOHANTY, MTS	Compensatory leave application -reg.		TO (Adm n)		
2351 /202 5	21/04 /2025	NILL 21.04.2025	PARDEEP KUMAR, LDC	Claim for the financial year - reg,		TO (Adm n)		
2352	21/04	NILL 17-04-2025	ASHOK	updation of advocates		CR		

2352 /2025	21/04 /2025		DHINGRA	address		section		
2353 /2025	21/04 /2025	NILL 19.04.2025	CA PRIYANSHU AGRAWAL	talwar medical centre v/s commissioner of service tax		CR section		
2354 /2025	21/04 /2025	NILL 19.04.2025	UTTAM NAG	request for order copy in relation to ST/ROA		CR section		
2355 /2025	21/04 /2025	NILL 21.04.2025	DHANASEKARAN CHINNAKANNU	request for adjournment		CR section		
2356 /2025	21/04 /2025	NILL 17-04-2025	MUKESH GUPTA, DR	Order-reg.	PA			
2357 /2025	21/04 /2025	NILL 25-04-2025	DY. REGISTRAR/TECHNICAL OFFICER(CENTRAL REGISTRY)	Cause List - reg.	PA			
2358 /2025	21/04 /2025	NILL 21.04.2025	DY. REGISTRAR/TECHNICAL OFFICER(CENTRAL REGISTRY)	Cause List - reg.	PA			
2359 /2025	21/04 /2025	NILL 17-04-2025	UMA SHANKAR VERMA, DR	ROM Application - reg.	PA			
2360 /2025	21/04 /2025	NILL 24-04-2025	DY. REGISTRAR/TECHNICAL OFFICER(CENTRAL REGISTRY)	e hearing causelist	PA			
2361 /2025	21/04 /2025	NILL 17-04-2025	CESTAT, CHENNAI	Deletion of Final Order - reg.	PA			
2362 /2025	21/04 /2025	NILL 16-04-2025	CESTAT, HYDERABAD	forwarding of HMWSSB letter		TO (Admn)		

2363 /2025	21/04 /2025	NILL 21.04.2025	DR RUNTU GOGOI	REGIONAL FODDER STATION		TO (Adm n)		
2364 /2025	21/04 /2025	NILL 21.04.2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	MONTHLY PROGRESS REPORT OF PENDENCY OF APPEALS AND AMOUNT		CR section		
2365 /2025	22/04 /2025	NILL 21.04.2025	P.DINESHA M(J)	Earned leave application - reg.		TO (Adm n)		
2366 /2025	22/04 /2025	NILL 21.04.2025	GOVIND	Claim for the financial year - reg,		TO (Adm n)		
2367 /2025	22/04 /2025	NILL 15.04.2025	BALASUBRA MANI S, ASSISTANT REGISTRAR	forwarding of application for issue of identity certificate		TO (Adm n)		
2368 /2025	22/04 /2025	NILL 16-04-2025	SANTOSH KUMAR TIWARI	forwarding of HMWSSB letter		TO (Adm n)		
2369 /2025	22/04 /2025	NILL 16-04-2025	SANTOSH KUMAR TIWARI	Leave application - reg.		TO (Adm n)		
2370 /2025	22/04 /2025	NILL 21.04.2025	PUSHKAR SINGH	Joining report-reg.		TO (Adm n)		
2371 /2025	22/04 /2025	NILL 21.04.2025	KULDEEP LAL,	Joining report-reg.		TO (Adm n)		
2372 /2025	22/04 /2025	NILL 21.04.2025	SOMBIR LDC	Earned leave application - reg.		TO (Adm n)		
2373 /2025	22/04 /2025	NILL 21.04.2025	SOMBIR LDC	Earned leave application - reg.		TO (Adm n)		
2374 /2025	22/04 /2025	NILL 21.04.2025	CESTAT, CHENNAI	leave letter and joining report		TO (Adm n)		
2375	22/04	NILL 15.04.2025	MANAS	intimation regarding		TO (		

/2025	/2025		KUMAR SINHA, AR, CESTAT, MUMBAI	applying for SCI junior court assistant		Adm n)		
2376/2025	22/04/2025	NILL 11/04/2025	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Request for transfer to CESTAT, delhi		TO (Adm n)		
2377/2025	22/04/2025	NILL 21.04.2025	BUDH SAIN, M.T.S.	Leave application - reg.		TO (Adm n)		
2378/2025	22/04/2025	NILL 9/04/2025	P.SAKUNTHA LADEVI	deletion of uploaded final order	PA			
2379/2025	22/04/2025	NILL 21.04.2025	MOHINDER SINGH DR	Joining report-reg.		TO (Adm n)		
2380/2025	22/04/2025	NILL 15.04.2025	SANTOSH KUMAR TIWARI	forwarding of form-1 under rule 18(2) regarding purchase of immovable property		TO (CL)		
2381/2025	22/04/2025	NILL 7-04-2025	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	forwarding of intimation of advance amount paid for lease of residential accommodation		TO (CL)		
2382/2025	22/04/2025	NILL 21.04.2025	AKURATHI KOTESWER RAO	APAR - reg.		TO (CL)		
2383/2025	22/04/2025	NILL 21.04.2025	G.MALLIKARJUN	APAR - reg.		TO (CL)		
2384/2025	22/04/2025	NILL 21.04.2025	J.DEVI PRASAD	APAR - reg.		TO (CL)		
2385/2025	22/04/2025	NILL 21.04.2025	Y.VEDA PRAKASHH	APAR - reg.		TO (CL)		
2386/2025	22/04/2025	NILL 21.04.2025	VANAM JAYASREE	APAR - reg.		TO (Adm n)		

2387/2025	22/04/2025	NILL 21.04.2025	ABHISHEK PANDEY	APAR - reg.		TO (CL)		
2388/2025	22/04/2025	NILL 21.04.2025	PRIYANSHU KUMAR	APAR - reg.		TO (CL)		
2389/2025	22/04/2025	NILL 21.04.2025	ASHUTOSH KUMAR	APAR - reg.		TO (CL)		
2390/2025	22/04/2025	NILL 21.04.2025	SANJAY KUMAR SHARMA	APAR - reg.		TO (CL)		
2391/2025	22/04/2025	NILL 21.04.2025	C.A JAYARAM	APAR - reg.		TO (CL)		
2392/2025	22/04/2025	NILL 21.04.2025	V.N. KUMAR,	APAR - reg.		TO (Admn)		
2393/2025	22/04/2025	NILL 21.04.2025	RACHAKONDA KRISHNA	APAR - reg.		TO (CL)		
2394/2025	22/04/2025	NILL 5-04-2025	SANJIV SHRIVASTAVA M(T)	submission of IPR for the year 2024		TO (CL)		
2395/2025	22/04/2025	NILL 17-04-2025	Y. VEDA PRAKASH STENO G-I, CESTAT, HYDERABAD	forwarding application fso for advance TA/DA	Account Section			
2396/2025	22/04/2025	NILL 21.04.2025	ANAND KUMAR	addition of auditee units under DOR and requirement of the terms of reference for conducting of various units under D/o revenue	Account Section			
2397/2025	22/04/2025	NILL 21.04.2025	GOVIND	bill of tea and biscuit - reg.	Account Section			
2398/2025	22/04/2025	NILL 21.04.2025	DHEERAJ LAL ASSISTANT	Travelling allowance bill for transfer - reg.	Account			

5			REGISTRAR		Section			
2399/2025	22/04/2025	NILL 21.04.2025	ASSISTANT REGISTRAR	the state of jharkhand v/s m/s solar industries limited and others		CR section		
2400/2025	22/04/2025	NILL 21.04.2025	SAMIKSHA	request to provide certified copy of cestat final order no		CR section		
2401/2025	22/04/2025	NILL 21.04.2025	SUGRIVE MEENA	request for change in cause titles in appeals filed by the appellant parties		CR section		
2402/2025	22/04/2025	NILL 15.04.2025	MANISH KUMAR JAISWAL	appeal to the appellant tribunal under sub section		CR section		
2403/2025	22/04/2025	NILL 15.04.2025	DEPUTY REGISTRAR,	ROM Application - reg.	PA			
2404/2025	22/04/2025	NILL 21.04.2025	MAHESH KUMAR,	deletion of order in appeal	PA			
2405/2025	22/04/2025	NILL 21.04.2025	CESTAT ALLAHABAD	constitution of larger bench matter-reg	PA			
2406/2025	22/04/2025	NILL 21.04.2025	KOLKATA	Delete Order From CESTAT website - Reg.	PA			
2407/2025	22/04/2025	NILL 21.04.2025	CESTAT, CHENNAI	deletion of uploaded final order	PA			
2408/2025	22/04/2025	NILL 11/04/2025	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Originally signed notesheets by honble President - reg.	PA			
2409/2025	22/04/2025	NILL 15.04.2025	DEPUTY REGISTRAR	Compliance report for the month of march 2025 - Reg.	PA			
2410/2025	23/04/2025	NILL 23-04-2025	ANIL KUMAR	Medical Reimbursement claim form		TO (Admn)		

2411 /2025	23/04 /2025	NILL 23-04-2025	AJAY KUMAR, LDC	form of application for leave		TO (Adm n)		
2412 /2025	23/04 /2025	NILL 21.04.2025	V.JAYASREE	CL APPLICATION		TO (Adm n)		
2413 /2025	23/04 /2025	NILL 23-04-2025	JASBIR SINGH COURT MASTER	Joining report-reg.		TO (Adm n)		
2414 /2025	23/04 /2025	NILL 22.04.2025	CESTAT, CHENNAI	bills of payment of LS & PC in respect		TO (Adm n)		
2415 /2025	23/04 /2025	NILL 22.04.2025	ARVIND KUMAR	Half day C.L. application - reg,		TO (Adm n)		
2416 /2025	23/04 /2025	NILL 22.04.2025	CESTAT, AHMEDABAD	medical leave-reg.		TO (Adm n)		
2417 /2025	23/04 /2025	NILL 15.04.2025	K. ANPAZHAKA N M(T)	Joining report-reg.		TO (Adm n)		
2418 /2025	23/04 /2025	NILL 22.04.2025	ANKIT, LDC	CL APPLICATION		TO (Adm n)		
2419 /2025	23/04 /2025	NILL 15.04.2025	RAJEEV TANDON M(T)	Leave application - reg.		TO (Adm n)		
2420 /2025	23/04 /2025	NILL 15.04.2025	SUVENDU KUMAR PATI	CL APPLICATION		TO (Adm n)		
2421 /2025	23/04 /2025	NILL 17-04-2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	FOREIGN VISIT- REG		TO (Adm n)		
2422 /2025	23/04 /2025	NILL 21.04.2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE	MONTHLY PROGRESS REPORT OF PENDENCY OF APPEALS AND		CR section		

			GOVERNMENT OF INDIA.	AMOUNT				
2423/2025	23/04/2025	NILL 17-04-2025	SANGEETA MEENA	forwarding of signed copy of minutes of DPC for lifting of probation and confirmation of UDC and LDC		TO (Admn)		
2424/2025	23/04/2025	NILL 23-04-2025	ANIL G. SHAKKARWAR M(T)	form of application for leave		TO (Admn)		
2425/2025	23/04/2025	NILL 22.04.2025	P.A. AUGUSTIAN M(J)	Joining report-reg.		TO (Admn)		
2426/2025	23/04/2025	NILL 23-04-2025	HONBLE SR. MEMBER (I/C)	Expenditure sanction for four vehicles premium sedan Maruti- Ciaz/ Honda-City/ Hyundai- Verna for monthly basis for Honble Members, Bangalore - Reg.		TO (Admn)		
2427/2025	23/04/2025	NILL 23-04-2025	ATIN SHARMA,	Medical Reimbursement claim form		TO (Admn)		
2428/2025	23/04/2025	NILL 23-04-2025	ATIN SHARMA	Medical Reimbursement claim form		TO (Admn)		
2429/2025	23/04/2025	NILL 21.04.2025	CHANDIGARH	monthly statment report		CR section		
2430/2025	23/04/2025	NILL 17-04-2025	PIRAMAL PHARMA SOLUTIONS	incorrect advocate on record and non receipt of appeal no/ defect notice	DR(J)			
2431/2025	23/04/2025	NILL 23-04-2025	JYOTI KHATRI	request for approval to generate new work orders for manpower		AR (Comp.)		
2432/2025	23/04/2025	NILL 21.04.2025	P.K CHAUDHARY M(J)	pronouncement- reg.	PA			
2433	23/04	NILL 8/04/2025	T.K. SARKAR,	self explanatory	PA			

/2025	/2025		DR					
2434/2025	23/04/2025	NILL 16-04-2025	C J MATHEW, MEMBER (TECHNICAL)	pronouncement- reg.	PA			
2435/2025	23/04/2025	NILL 11/04/2025	CJ MATHEW M(T)	pronouncement- reg.	PA			
2436/2025	23/04/2025	NILL 11/04/2025	LAVLESH KUMAR SINGH PA TO M(J)	pronouncement- reg.	PA			
2437/2025	23/04/2025	NILL 16-04-2025	CJ MATHEW M(T)	pronouncement- reg.	PA			
2438/2025	23/04/2025	NILL 23-04-2025	RAJEEV TANDON M(T)	Monthly disposal	PA			
2439/2025	23/04/2025	NILL 23-04-2025	M. MOKAL, SPS, CESTAT, KOLKATA	one final order	PA			
2440/2025	23/04/2025	NILL 23-04-2025	CESTAT, BANGALORE	ROM Application - reg.	PA			
2441/2025	23/04/2025	NILL 23-04-2025	M .MONDAL	2 final orders	PA			
2442/2025	23/04/2025	NILL 23-04-2025	DY. REGISTRAR/TECHNICAL OFFICER(CENTRAL REGISTRY)	Cause List - reg.	PA			
2443/2025	23/04/2025	NIL DATED 21.04.2025	HARSHITA PANDEY, ASSISTANT REGISTRAR, CESTAT, NEW DELHI	creatrion ofd capacity building unit under mission karamyogi-reg		TO (Admn)		
2444/2025	23/04/2025	NILL 22.04.2025	REVIEW SECTION ICD TKD EXPORT	CESTAT final order no 58547-58552/2024		CR section		

2445 /202 5	24/04 /2025	NILL 24.04.2025	VICKY MTS	claim for the financial year-reg		To (Adm n)		
2446 /202 5	24/04 /2025	NILL 24.04.2025	SANJAI CARE.TAKER	claim for the financial year-reg		To (Adm n)		
2447 /202 5	24/04 /2025	NIL 23.04.2025	VAISHALI KHARBANDA, TO	submission of form reimbursement of child education allowance- reg		To (Adm n)		
2448 /202 5	24/04 /2025	NIL 23.04.2025	ANIL KUMAR, MTS	application for leave on 24.04.2025-reg		To (Adm n)		
2449 /202 5	24/04 /2025	NILL 23-04-2025	CESTAT, CHENNAI	proforma pay fixation		TO (Adm n)		
2450 /202 5	24/04 /2025	NILL 24-04-2025	TEJO SHRI , STENO G-1	CL APPLICATION		TO (Adm n)		
2451 /202 5	24/04 /2025	NIL 23.04.2025	CESTAT BANGALORE	noting civil work -reg		To (Adm n)		
2452 /202 5	24/04 /2025	NILL 23-04-2025	RAKESH KUMAR	Joining report-reg.		TO (Adm n)		
2453 /202 5	24/04 /2025	NILL 01.04.2025	HARISH	Medical Reimbursement claim form		TO (Adm n)		
2454 /202 5	24/04 /2025	NILL	HARISH	Claim for the financial year - reg,		TO (Adm n)		
2455 /202 5	24/04 /2025	NILL	JITENDRA	form of application for leave		TO (Adm n)		
2456 /202 5	24/04 /2025	NILL 23-04-2025	SHANKAR PRASAD MOHANTY, MTS	Medical Reimbursement claim form		TO (Adm n)		
2457 /202 5	24/04 /2025	NIL 23.4.2025	MALKIAT SINGH	leave for 24-25/4/25- reg		To (Adm n)		
2458	24/04	NIL	VICKY MTS	proforma for re-		To (		

/2025	/2025			imbursement of children education allowance -reg		Adm n)		
2459/2025	24/04/2025	NILL 23-04-2025	VAISHALI KHARBANDA	Medical Reimbursement claim form		TO (Adm n)		
2460/2025	24/04/2025	NILL 23-04-2025	VAISHALI KHARBANDA	Medical Reimbursement claim form		TO (Adm n)		
2461/2025	24/04/2025	NILL 23-04-2025	VAISHALI KHARBANDA	Medical Reimbursement claim form		TO (Adm n)		
2462/2025	24/04/2025	NIL	VICKY MTS	proforma for re-imburement of children education allowance -reg		To (Adm n)		
2463/2025	24/04/2025	NILL 23-04-2025	VAISHALI KHARBANDA	Medical Reimbursement claim form		TO (Adm n)		
2464/2025	24/04/2025	NIL	VICKY MTS	proforma for re-imburement of children education allowance -reg		To (Adm n)		
2465/2025	24/04/2025	NIL	VICKY MTS	proforma for re-imburement of children education allowance -reg		To (Adm n)		
2466/2025	24/04/2025	NIL	VICKY MTS	proforma for re-imburement of children education allowance -reg		To (Adm n)		
2467/2025	24/04/2025	NIL DATED 23.4.2025	CJ MATHEW, MEMBER (T)	proforma -reg		To (Adm n)		
2468/2025	24/04/2025	NIL DATED 23.04.2025	SOMBIR LDC	revised leave application on 01 day on 22.4.2025-reg		To (Adm n)		
2469/2025	24/04/2025	NILL 24-04-2025	DY. REGISTRAR/TECHNICAL OFFICER(CENTRAL	Cause List - reg.	PA			

			REGISTRY)					
2470 /2025	24/04 /2025	NILL 24-04-2025	DY. REGISTRAR/TECHNICAL OFFICER(CENTRAL REGISTRY)	Cause List - reg.	PA			
2471 /2025	24/04 /2025	NILL 17-04-2025	DEPUTY REGISTRAR, CESTAT, CHANDIGARH	transfer of appeal 2 folder-reg		TO (CR)		
2472 /2025	24/04 /2025	NILL 24-04-2025	KOLKATA	Deletion of order from CESTAT, website - reg.	PA			
2473 /2025	24/04 /2025	NILL 24-04-2025	SHENAJ BANO, STENO I	delete the uploaded miscellaneous order	PA			
2474 /2025	24/04 /2025	NILL 22.04.2025	ANOOP KUMAR PARMAR	foreign exchange manipulators act	PA			
2475 /2025	25/04 /2025	NIL 24.04.2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	CASE NO. CUSSAA - 152/2022 ASHOK SINGHLA-REG	DR(J)			
2476 /2025	25/04 /2025	NIL 25.04.2025	CHANDRASH EKAR V, CESTAT BANGLORE	REQUEST FOR EXTENSION DUE TO EMERGENCY - REG		To (Adm n)		
2477 /2025	25/04 /2025	NIL 24.04.2025	ADMN .OFFICER JUDL. C-II FOR REGISTRAR GENERAL	case no. cusaa- 64/2025 kamal kant kulthia - reg	DR(J)			
2478 /2025	25/04 /2025	NIL 16.04.2025	ASSISTANT REGISTRAR	c.a . no. 5198/ 2025 / XII - A M/S KIRAN ENTERPRISES - REG	DR(J)			
2479 /2025	25/04 /2025	NIL 25.04.2025	CASE NO. CUSAA- 81 /2022 AJIT	admn. officer (judl) C - II for registrar general - reg	DR(J)			

			SINGH					
2480 /202 5	25/04 /2025	CESTAT/MUMBAI/ CUSTOM/MISC/ DATED 24.04.2025	KRIPA SHANKAR, DR, CESTAT, MUMBAI	MATTER RELEASED FOR RELISTING-REG	PA to Regi strar			
2481 /202 5	25/04 /2025	NIL DATED 22.04.2025	PA TO M (J), AHMEDABAD	Corrigendum- reg.	PA to Regi strar			
2482 /202 5	25/04 /2025	NIL DATED 02.05.2025	DY/ASST. REGISTRAR (CST APPEAL BRANCH)	Causelist - reg.	PA			
2483 /202 5	25/04 /2025	NIL DATED 22.04.2025	PV SUBBA RAO, M (T)	Permission for pronouncement - reg.	PA to Regi strar			
2484 /202 5	25/04 /2025	F.NO.CESTAT/AHD/ DOO/02/2024/159 DATED 22.04.2025	DR, AHMEDABAD	DIFFERENCE OF OPINION MATTER- REG.	PA to Regi strar			
2485 /202 5	25/04 /2025	NIL DATED 24.04.2025	PV SUBBA RAO, M (T)	Permission for pronouncement - reg.	PA to Regi strar			
2486 /202 5	25/04 /2025	NIL 28-04-2025	D Y . REGUSTRAR / TECHNICAL OFFICER (CENTRAL REGISTRY)	central registry cause list for defeat matters - reg	PA			
2487 /202 5	25/04 /2025	CESTAT / AHD / PER / 45/ 2024/161 DATED 21.04.2025	UMA SHANKAR VERMA , DEPUTY REGISTRAR	Forwarding of copy of rent agreement in r/o to shri satendra vikram singh , honble Member Technical , CESTAT,Ahmedabad - reg	Acc ount Secti on			
2488 /202 5	25/04 /2025	NIL 24.04.2025	SATPAL SINGH MTS	leave for one day application dated - 25.04.2025		TO (Adm n)		
2489 /202	25/04 /2025	FILE NO. 8/8/PERS./R.K.S/D.R/	ROHIT KUMAR	g unit Creation of capacity building unit		TO (Adm		

5		ADMIN./ CHD-2022DATED 24.04.2025	SHUKLA , DUPTY REGISTRAR , CESTAT , CHANDIGARH	under mission karamyogi - rag		n)		
2490/2025	25/04/2025	NIL 25.04.2025	JASBIR SINGH COURT MASTER	medical leave application form on 23/04/2025 to 24/04/2025		TO (Adm n)		
2491/2025	25/04/2025	NIL	MR . DRUVE KHURANA , ASSISTANT SECTION OFFICER	Annual performance appraisal report for section officer assistant of the central secretariat service-reg		TO (Adm n)		
2492/2025	25/04/2025	NIL 02.04.2025	DHRUVE KHURANA , ASST . SECTION OFFICER	APPLICATION FOR THE POST OF ASSISTANT REGISTRAR ON DEPUTATION IN CUSTOM EXCISE AND SERVICE TAX APPELLATE TRIBUNAL-REG		TO (Adm n)		
2493/2025	25/04/2025	F.NO.35/OUTSOURING/CESTST/KOL/05 DATED 04.04.2025	MUKESH GUPTA, DR	LKATA for the year 2025 - 26-regEngagment of hausekeeping agency in CESTAT . KO		TO (Adm n)		
2494/2025	25/04/2025	CESTAT/AHD/11/2016/160 DATED 22.04.2025	UMA SHANKAR VERMA, DR	, steno Gr .-I , cestat , ahPay fixation for verufication in r/o mrs .neha singh bhadauriaemdabad-reg		TO (Adm n)		
2495/2025	25/04/2025	NIL 24.04.2025	DHEERAJ LAL ASSISTANT REGISTRAR	Leave application - reg. on 23/04/2025		TO (Adm n)		
2496/2025	25/04/2025	NIL 24.04.2025	SWAPNIL TIWARI AR	Forwading earned leave application in respect of shri swapnil tiwari , assistant registrar - reg		TO (Adm n)		

2497 /202 5	25/04 /2025	F.NO. A 20 (1) / PF/PS-SPS/CESTAT/ CHE / 2024 DATED 22.04.2025.	MOHINDER SINGH DY. R	Proforma pay fixation to smt p sakunthaladevi sps (deputation) -reg		TO (Adm n)		
2498 /202 5	25/04 /2025	NIL DATED 17.04.2025	N. RAJA, SPS TO HONBLE MEMBER(J)	APAR - reg.		TO (CL)		
2499 /202 5	25/04 /2025	NIL DATED 15.04.2025	INDIRA SHIROORKAR , PA	APAR - reg.		TO (CL)		
2500 /202 5	25/04 /2025	NIL 25.04.2025	MOHIT YADAV , UDC	proforma for re- imbursement of children education allowance / hostel subsidy in terms of rbe no. 147/2017 - reg		TO (Adm n)		
2501 /202 5	25/04 /2025	NIL DATED 02.04.2025	DVS, SASIDHAR, STENO GR II,	APAR - reg.		TO (CL)		
2502 /202 5	25/04 /2025	NIL DATED 17.04.2025	N. RAJA, SPS TO HONBLE MEMBER(J)	submission of APAR of 12 people-reg		TO (CL)		
2503 /202 5	25/04 /2025	NIL 27.03.2025	K. RADHA , SR. PRIVATE SECRETARY	forwading APAR to headquarters	Com pute r Cell			
2504 /202 5	28/04 /2025	AEM/CH/ADMN S EST / 2025-26/310 DATED 25/04/2025	ASSISTANT ESTATE MANAGER , CHANDIGARH	mapping of head - 021609000000-70-1 (deduct refund) under DDO Code - 219798- reg		To (CL)		
2505 /202 5	28/04 /2025	NILL 25/04/2025	DEVENDER (UDC)	leave application dated 28/04/2025-29		To (Adm n)		
2506 /202 5	28/04 /2025	NIL 25/04/2025	RAKSHIT DAHIYA, LDC	Leave application on 28/4/2025 to 29		To (Adm n)		
2507 /202 5	28/04 /2025	NIL 25/04/225	DY. REGISTRAR/ TECHNICAL OFFICER	central registry cause list for defect matters(supplyementry causelist)	PA			
2508	28/04	F. NO. A-24(2) /	G.SHRIDHAR	Forwading of leave		To (		

/2025	/2025	LEAVE / MS-DR/CHE/2021 DATED 21/04/2025	SPS	application of sri . mohinder singh , deputy registrar - reg		Adm n)		
2509/2025	28/04/2025	F.NO. 19(1)/PF/RA-SPS/CESTAT/CHE/2023 DATE 22.04.2025	MOHINDER SINGH , DY. REGISTRAR/ DDO/HOO	Bills for payment of LSsPC in respect of smt alamelu , SPSON deputation - reg		To (Adm n)		
2510/2025	28/04/2025	F.NO.CESTAT/MUM/ADMN/REPR / 2016 / 160 DATE 17/04/2025	MANAS KUMAR SINHA , DEPUTY REGISTRAR , CESTAT, MUMBAI	forwarding of request to amend / modify in the draft RRs for the post of assistant registrar in CESTAT dtd . 21-03-2025 - reg		To (Adm n)		
2511/2025	28/04/2025	F.NO.PF/CESTAT/MUM/ADMN / VK/2018 DATE 17.04.2025	MANAS KUMAR SINHA , DEPUTY REGISTRAR , CESTAT, MUMBAI	Request for handing over of service book in r/o shri ankit singh - reg		To (Adm n)		
2512/2025	28/04/2025	F.NO. 01/CESTAT/BANG/KR 24.04.2025	BALASUBRA MANI S , ASSISTANT REGISTRAR	forwarding of application for issue of identity certificate - reg		To (Adm n)		
2513/2025	28/04/2025	NILL 25-04-2025	ANAND KUMAR	DPC FOR PROMOTION OF UPPER DIVISION CLERK TO THE POST OF HEAD CLERK IN CESTAT -REG		TO (Adm n)		
2514/2025	28/04/2025	NIL 25/04/2025	G. SHRIDHAR, SR.PS	request for deletion of uploaded miscellaneous order no. 40359 of 2025 dt . 16.04.2025. in st/cod/40388/2025 in defect diary no . 40617 of 2025	PA			
2515/2025	28/04/2025	NIL 21.04.2025	MAHESH KUMAR , SR . PS	Permission to delete order from website - reg	PA			

2516 /202 5	28/04 /2025	F.NO. 52(1) DOO S LB / CESTAT/ALD/2018 DATE 21.04.2025	SWAPNIL TIWARI , ASSISTANT REGISTRAR	Larger bench matter - reg	PA			
2517 /202 5	28/04 /2025	NIL 03/04/2025	DEPUTY/ASST T.REGISTRAR (APPEAL BRANCH)	Larger bench matter - reg	PA			
2518 /202 5	28/04 /2025	NIL 04.03.2025	MONIKA DEVI(TECHNICAL OFFICER)	leave sanction order on 10.03.2025 to 21.03.2025	Acc ount Secti on			
2519 /202 5	28/04 /2025	NIL 19.03.2025	SANJAY KASHYAP	callection of vacancies for combined for graduate level examination (CGLE 2025) - reg		To (Adm n)		
2520 /202 5	28/04 /2025	NIL 25/04/2025	REVIEW SECTION ICD TKD EXPORT	Request to provide a certified copy of CESTAT final order no. 50420/2025	DR(J)			
2521 /202 5	28/04 /2025	NIL 28/04/2025	HARSHIT PANDEY ,(AR)	Request to issue experience certificate - reg		To (Adm n)		
2522 /202 5	28/04 /2025	NILL 28/04/2025	KULDEEP CHAUDHRY , UNDER SECRETARY TO THE GOVERMENT OF INDIA	request of sh.pullela nageswara rao , member(t) for permission to foreign visit - reg		To (Adm n)		
2523 /202 5	28/04 /2025	NIL 28.04.2025	KULDEEP CHAUDHRY , UNDER SECRETARY TO THE GOVERMENT OF INDIA	request of sh s v singh , member (t) for permission to foreign visit-reg		To (Adm n)		
2524 /202 5	28/04 /2025	NIL DATED 28.04.2025	KULDEEP CHAUDHRY , UNDER SECRETARY	request of sh m. ajit kumar, member (t) for permission to foreign visit-reg		To (Adm n)		

			TO THE GOVERNMENT OF INDIA					
2525/2025	28/04/2025	NIL 28.04.2025	ANAND KUMAR , ASO, AD.IC, DOR, MINISTRY OF FINANCE	request of sh.s.v. singh member(t) for permission to foreign visit -reg		To (Admn)		
2526/2025	29/04/2025	NIL 28/04/2025	TECHNICAL OFFICER CR SECTION	central registry (E-hearing statement for the month of aprile 2025)	PA			
2527/2025	29/04/2025	NIL 25/04/2025	SUSHINA RANIPAL MTS	leave application		To (Admn)		
2528/2025	29/04/2025	NIL 28/04/2025	AMIA KUMAR SINGH	request for adjournmet - service tax appeal no. 50846 of 2021	DR(J)			
2529/2025	29/04/2025	NIL 29/04/2025	DEVENDER (UDC)	wthdrawal of casual leave application- reg		To (Admn)		
2530/2025	29/04/2025	NIL 29/04/2025	RAKSHIT DAHIYA, LDC	wthdrawal of casual leave application- reg		To (Admn)		
2531/2025	29/04/2025	NIL 28/04/2025	BUDH SAIN	Medical reimbursment claim form		To (Admn)		
2532/2025	29/04/2025	NO. G-25014/MOF/CCA/DE A/IAW-HQ/VETTING OF PAY FIXATION / 2025-26/184-185 DATE 23/04/2025	SR. ACCOUNTS OFFICER (IAW,HQ)	Verifictaion of pay fixation in respect of smt . p.k. neela reddy , ex - sps -reg		To (Admn)		
2533/2025	29/04/2025	NIL 21/04/2025	SASI KANT DAS , STENOGRAPHER GRADE II	SUBMISSION OF APPLICATION FOR THE POST OF STENOGRAPHER GRADE I - reg		To (Admn)		
2534/2025	29/04/2025	CESTAT/AHD/23/2022/165 DATE 25/04/2025	UMA SHANKAR VERMA, DR	Forwading of transfer request application of shri bijender kumar ,		To (Admn)		

				LDC , CESTAT , Ahmedabad - reg				
2535 /202 5	29/04 /2025	NIL DATED 02.05.2025	DY/ASST. REGISTRAR (CST APPEAL BENCH)	Causelist - reg.	PA			
2536 /202 5	29/04 /2025	OIA NO. 43 (GS) ST /JPR /2025/973 DATE 19/02/2025	K. PRASAD COMPANY	In the matter of appeal against		TO (CR)		
2537 /202 5	29/04 /2025	FAX;0532-2400149 DATE 24/04/2025	SAPNIL TIWARI (AR)	Forwarding earned leave applictaion in respect of shri swapnil tiwari , assistant registrar - reg		To (Adm n)		
2538 /202 5	29/04 /2025	NIL 23/04/2025	(SUDHAKARA N. A) SR PRIVATE SECRETARY	permission for travelling abroad - required proforma in respect of hon,ble member (T) SHRI CJ MATHEW		To (Adm n)		
2539 /202 5	29/04 /2025	FILE NO. 8/8/PERS./R.K.S/D.R. /ADMN./CHD-2022 DATE 24/04/2025	ROHIT KUMAR SHUKLA(DR)	CREATION OF CAPACITY BUILDING UNIT UNDER MISSION KARAMYOGI -REG		To (Adm n)		
2540 /202 5	29/04 /2025	F.NO.11/02/MACP/C ESTAT/CHD-2025 DATE 22/04/2025	DR CESTAT , CHANDIGARH	FORWARDING OF PAY FIXATION ORDER FOR MACP - REG		To (Adm n)		
2541 /202 5	29/04 /2025	F.NO. CESTAT / MUM/UAK/2025/ DATE 22/04/2025 22/04/2025	MANAS KUMAR SINHA , DEPUTY REGISTRAR ,	ISSUANCE OF NO OBJECTION CERTIFICATE FOR PASSPORT - REG		To (Adm n)		
2542 /202 5	29/04 /2025	F.NO. CESTAT/MUM/RKM /2025/ DATE 22/04/2025	MANAS KUMAR SINHA (DR)	ISSUANCE OF NO OBJECTION CERTIFICATE FOR PASSPORT - REG		To (Adm n)		
2543 /202 5	29/04 /2025	F.NO.CESTAT/MUM /SSK/2025/ DATE 22/04/2025	MANAS KUMAR SINHA , DEPUTY	ISSUANCE OF NO OBJECTION CERTIFICATE FOR RENEWAL OF		To (Adm n)		

			REGISTRAR ,	PASSPORT - REG				
2544 /202 5	29/04 /2025	NIL 28/04/2025	SOMBIR LDC	application form for earned leave / medical leave		To (Adm n)		
2545 /202 5	29/04 /2025	F.NO.A20(1)/PF/PS- SPS/CESTAT/CHE/2 024 DATE 22/04/2025	MOHINDER SINGH , DY. REGISTRAR/ DDO/HOO	PROFORMA PAY FIXATION TO SMT P SAKUNTHALADEV I SPS(DEPUTATION) -REG		To (Adm n)		
2546 /202 5	29/04 /2025	NIL 21.04.2025	DR,CESTAT , HYDERABAD	CL Application of honble member (judicial) shri angad prasad-reg		To (Adm n)		
2547 /202 5	29/04 /2025	NIL 21/04/2025	DR CESTAT CHANDIGARH	PENDANCY STATEMENTFORT HEMONTH OF MARCH , 2025 - REG	Cent ral Regi stry			
2548 /202 5	29/04 /2025	F.NO.C-19/M- IMMOVABLE PROPERTY /2009 DATE 22/04/2025	MOHINDER SINGH(DR)	IMTIMATION OF PURCHASE OF IMMOVABLE PROPERTY-REG		To (CL)		
2549 /202 5	29/04 /2025	F.NO. 3/05/MISC/ADMN- 2017-II-	DR CESTAT CHANDIGARH	FORWADING OF MAPPING OF HEAD - 021609000000-70-1 (DEDUCT REFUND) UNDER DDO CODE - 219798-REG		To (CL)		
2550 /202 5	29/04 /2025	F.NO.A- 28/CESTAT/ACR/200 6 VOL III DATE 23/04/2025	MOHINDER SINGH , DY. REGISTRAR	FORWARDING OF APAR CESTAT CHENNAI - REG		To (CL)		
2551 /202 5	29/04 /2025	NIL 1/04/2025	P.REX JERALD	annual performance assessment report (APAR)		To (CL)		
2552 /202 5	29/04 /2025	NIL 25/04/2025	ADMN . OFFICER (JUDL) C-II FOR REGISTRAR	case no. cussa- 84/2022 m/s ajanta overseas		TO (CR)		

			GENERAL					
2553 /202 5	29/04 /2025	NIL 25/04/2025	ADMN . OFFCER (JUDL) C-II FOR REGISTRAR GENERAL	case no. CUSSA - 87/2022 m/s N.V Distilleries and breweries pvt.ltd.		TO (CR)		
2554 /202 5	29/04 /2025	NIL 25/04/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	case no. CUSAA- 4/2021 M/S royal connexions pvt.Ltd .		TO (CR)		
2555 /202 5	29/04 /2025	NIL 25/04/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	caseno. CUSAA- 82/2022 M/S VENUS INDUSTRIES		TO (CR)		
2556 /202 5	29/04 /2025	NIL 25/04/2025	ADMN . OFFICER (JUDL) C-II FOR REGISTRAR GENERAL	CASE NO. CUSAA- 62/2025 COMMISSIONER OF CUSTOMS (IMPORT)		TO (CR)		
2557 /202 5	29/04 /2025	NIL 25/04/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	CASE NO. CUSAA- 63/2025 COMMISSIONR OF CUSTOM (IMPORT)		TO (CR)		
2558 /202 5	29/04 /2025	NIL 25/04/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	CASE NO. CUSAA- 83/2022 ARUN KUMAR AGARWAL		TO (CR)		
2559 /202 5	29/04 /2025	NIL	NARENDRA KALER,ADVO CATE	appellants vs commissioner-1, jaipur-reg		TO (CR)		
2560 /202 5	29/04 /2025	NIL	K. PRASAD COMPANY	ronit logistics pvt ltd vs principal commissioner-reg		TO (CR)		

2561 /2025	30/04 /2025	NIL DATED 28.04.2025	P A AUGUSTIAN, MEMBER, (JUDICIAL)	Permission for pronouncement - reg.	PA to Regi strar			
2562 /2025	30/04 /2025	NIL DATED 30.04.2025	P V SUBBA RAO,M (T)	Permission for pronouncement - reg.	PA to Regi strar			
2563 /2025	30/04 /2025	F.NO. CESTAT/MUMBAI/S TB/2023 DATE 28/04/2025	KRIPA SHANKER (DR) CESTAT,MUM BAI	Listing of rom applcation (ST) - reg	PA			
2564 /2025	30/04 /2025	F.NO.CESTAT/AHD/ LB/02/2024/164 DATE 25/04/2025	(DR) CESTAT,AHM EDABAD	Constitution of larger bench in the case of filatex india limited VS commissioner of customs ahmedabad (C/10718/2024) - REG	PA			
2565 /2025	30/04 /2025	NIL 28/04/2025	STAFF SELECTION COMMISSION	vacancy portal re- open for reporting the vacancy for CGLE 2025		To (Adm n)		
2566 /2025	30/04 /2025	NIL 25/04/2025	SHANKAR PRASAD MOHNTI, MTS	Form of leave application		To (Adm n)		
2567 /2025	30/04 /2025	NIL 28/04/2025	(P.A. AUGUSTIAN) MEMBER (JUDICIAL)	seeking casual leave - reg		To (Adm n)		
2568 /2025	30/04 /2025	NIL 24/04/2025	JYOTI (LDC)	Application for leave - reg		To (Adm n)		
2569 /2025	30/04 /2025	NIL 21/04/2025	(P.DINESHA) MEMBER (JUDICIAL)	Application for leave - reg		To (Adm n)		
2570 /2025	30/04 /2025	NIL 28/04/2025	DHEERAJ LAL	Medical reimbursement claim form - reg		To (Adm n)		
2571 /2025	30/04 /2025	NIL 17/04/2025	ASSISTANT REGISTRAR	Civil appeal diary no(s) 10909 of 2025 Commissioner of		TO (CR)		

				service tax delhi north VERSUS CBM industries Ltd - reg				
2572 /202 5	30/04 /2025	NIL 25/04/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case no. CUSAA - 51/2025 UMESH KUMAR VS Pr. commissioner of custom - new delhi (prev) -reg		TO (CR)		
2573 /202 5	30/04 /2025	NIL 25/04/2025	AGARWAL SANJIV COMPANY((CHARTERED ACCOUNTAN TS)	In the matter of sanghi cars (india) pvt. Ltd .- submission of revised POA - reg		TO (CR)		
2574 /202 5	30/04 /2025	NIL 27/04/2025	RAMANAN PR	Custom appeal no. 420/2010- filed by indian metals ferro alloys Ltd - reg		TO (CR)		
2575 /202 5	30/04 /2025	F.NO. 3/05/MISC/ADMN- 2017-II- DATE 25/04/2025	(DR) CESTAT CHANDIGARH	Forwading of mapping of head - 021609000000-70- 1(deduct refund) under DDO Code- 219798-reg		To (CL)		
2576 /202 5	30/04 /2025	NIL 30/04/2025	BHANU MEHTA , STENOGRAPH ER GRADE-I	Chargesheet memo in r/o ms. bhanu mehta ,steno,Gr.I-reg		To (CL)		
2577 /202 5	30/04 /2025	NIL 25/04/2025	AGARWAL SANJIV COMPANY((CHARTERED ACCOUNTAN TS)	In the matter of sanghi cars (india) pvt.Ltd. - application to add prayer as an addendum to appeal memo		TO (CR)		
2578 /202 5	30/04 /2025	NIL 28/04/2025	DOROTHY JOSEPH, PA TO REGISTRAR	REIMBURSEMENT FOR THE MONTH OF APRILE ,2025- REG	Acc ount Secti on			
2579 /202 5	30/04 /2025	F.NO. 36/CESTAT/KOL/RA O/2023 DATE 29/04/2025	T.K. SARKAR (DR)	Constitution of bench rom application - reg	PA			

2580 /202 5	30/04 /2025	NIL 21/04/2025	LAVLESH KUMAR SINGH , P.A TO HONBLE MEMBER (J)	FORWADING OF PERMISSION FOR PRONOUNCEMENT LETTER - REG	PA			
2581 /202 5	30/04 /2025	F.NO. 09/11/ROM/JUDL./C ESTAT/CHD-2023 DATE 29/04/2025	DEPUTY REGISTRAR, CESTAT, CHANDIGARH	REGARDING TO CONSTITUTE THE BENCH LISTING THE ROA APPLICATION IN THE MATTER OF M/S. PUNJAB STATE WAREHAUSING CORPORATION V/S. COMMR. OF CENTRAL EXCISE- LUDHIANA HAVING APPEAL - REG	PA			
2582 /202 5	30/04 /2025	NIL 25/04/2025	ASHOK KUMAR, MTS	LEAVE APPLICATION / COMPENSTRY LEAVE - REG		To (Adm n)		
2583 /202 5	30/04 /2025	NIL 28/04/2025	POOJA (LDC)	application for leave - reg		To (Adm n)		
2584 /202 5	30/04 /2025	NIL 28/04/2025	DHEERAJ LAL	Medical reimbursement claim form - reg		To (Adm n)		
2585 /202 5	30/04 /2025	NIL 21/04/2025	T.V.UNNIKRIS HNAN, SPSTO MEMBER (T)	EL application of honble member(T),Shri anil g. shakkarwar , from 28 april to may 2025- reg		To (Adm n)		
2586 /202 5	30/04 /2025	NIL 28/04/2025	VIKASH, UDC	Application for leave - reg		To (Adm n)		
2587 /202 5	30/04 /2025	NIL 29/04/2025	D.M. MISRA , MEMBER JUDICIAL	grant of permission to pronounce reserved order-reg	PA			
2588	30/04	NIL 29/04/2025	NIHAL	Deletion of final	PA			

/2025	/2025		SINGH,STENOGRAPHER GR.I CESTAT, ALLAHABAD	orders-reg				
2589 /2025	30/04 /2025	NIL 29/04/2025	J.K. GOLAY SPS CESTAT, NEW DELHI	FORM OF APPLICATION FOR LEAVE-REG		To (Admn)		
2590 /2025	30/04 /2025	NIL 29/04/2025	KRIKA BISHT (PA TO PRESIDENT) STENOGRAPHER	Leave application on account of examination		To (Admn)		
2591 /2025	30/04 /2025	NIL 30/04/2025	KULDEEP SINGH, MTS	Compenstry off application - reg		To (Admn)		
2592 /2025	30/04 /2025	NIL 30/04/2025	JOGINDER SINGH, MTS	Application for leave - reg		To (Admn)		
2593 /2025	30/04 /2025	NIL 29/04/2025	GAGAN DEEP	Medical reimbursement claim form - reg		To (Admn)		
2594 /2025	30/04 /2025	NIL 28/04/2025	KULDEEP CHAUDHRY , UNDER SECRETARY TO THE GOVERMENT OF INDIA	request of sh.pullela nageswara rao , member(t) for permission to foreign visit - reg		To (Admn)		
2595 /2025	30/04 /2025	NIL 28/04/2025	KULDEEP CHAUDHRY , UNDER SECRETARY TO THE GOVERMENT OF INDIA	request of sh. m. ajit kumar , member(t) for permission to foreign visit - reg		To (Admn)		
2596 /2025	30/04 /2025	F.NO.01/CESTAT/B ANG /ADMN. DATE 29/04/2025	BALASUBRA MANI S , ASSISTANT REGISTRAR	issue office order for LPC member-reg		To (Admn)		
2597 /2025	30/04 /2025	NIL 28/04/2025	KULDEEP CHAUDHRY , UNDER SECRETARY	Request of sh. s. v. sing, member (technical) for permission to foreign		To (Admn)		

			TO THE GOVERNMENT OF INDIA	visit - reg				
2598/2025	30/04/2025	NIL 22/04/2025	(P.A. AUGUSTIAN) MEMBER (JUDICIAL)	JOINING REPORT-REG		To (Admn)		
2599/2025	30/04/2025	NIL 25/04/2025	KULDEEP CHAUDHRY , UNDER SECRETARY TO THE GOVERNMENT OF INDIA	DPC for promotion of upper division clerk to the post of head clerk - reg		To (Admn)		
2600/2025	30/04/2025	NIL 25/04/2025	MUKESH GUPTA (DR)	OFFICE ORDER - REG		To (Admn)		
2601/2025	30/04/2025	NIL 29/04/2025	L R LEGAL	Adjournment Letter - reg		TO (CR)		
2602/2025	30/04/2025	NIL 19/04/2025	SUPERINTENDENT (CIVIL) FOR (AR)	Appeal no. ST /92/2009 DECIDED ON 3/03/2016 M/S BHARTI AIRTEL LTD. VS THE COMMISSIONER CENTRAL EXCISE,CHANDIG ARH .		TO (CR)		
2603/2025	30/04/2025	NIL 19/04/2025	SUPERINTENDENT (CIVIL) FOR (AR)	Appeal no. ST /777/2009 DECIDED ON 3/03/2016 M/S BHARATI INFRATEL LTD. VS THE COMMISSIONER EXCISE , PANCHKULA , HARYANA - REG		TO (CR)		
2604/2025	30/04/2025	NIL 28/04/2025	DHEERAJ LAL , AR CESTAT , NEW DELHI	Reimbursment of CEA for the academic year 2024-25-reg.		To (Admn)		
2605	30/04	NIL 01/04/2025	DY.	Supplementary	PA			

/2025	/2025		REGISTRAR/ TECHNICAL OFFICER (CR)	Causelist - Reg.				
2606 /2025	30/04 /2025	NIL 29/04/2025	KULDEEP CHAUDHRY , UNDER SECRETARY TO THE GOVERNMENT OF INDIA	Amendments in the recruitment rules of assistant registrar in CESTAT-reg		To (Adm n)		
2607 /2025	30/04 /2025	F.NO.01/CESTAT / BANG/DD DATE 25/04/2025	BALASUBRA MANI S , ASSISTANT REGISTRAR	CORRECTION OF NAME IN SENIORITY LIST OF COURT MASTER - REG		To (Adm n)		
2608 /2025	30/04 /2025	CESTAT/AHD/PER/5 9/2018/167 DATE 25/04/2025	UMA SHANKAR VERMA, DR	Forwading of transfer request application of shri ajay pal , LDC , CESTAT , Ahmedabad - reg		To (Adm n)		
2609 /2025	30/04 /2025	NIL 30/04/2025	JASBIR SINGH, COURT MASTER	Application for medical leave - reg		To (Adm n)		
2610 /2025	30/04 /2025	NIL 30/04/2025	SOMBIR LDC	Application for leave - reg		To (Adm n)		
2611 /2025	30/04 /2025	NIL 30/04/2025	ANJANI , HINDI TRANSLATOR	Availing of RH on 9- 5-2025 and home town LTC - reg		To (Adm n)		
2612 /2025	30/04 /2025	NIL 21/04/2025	ASSISTANT REGISTRAR	CIVIL APPEAL NO (S) 7122-7127 OF 2022 I THE COMMISSIONER CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE VS BLUE WHALE INDIA PVT. LTD . ETC.- REG		TO (CR)		
2613 /2025	30/04 /2025	NIL 29/04/2025	TEJPRAKASH TOSHNIWAL	Adjournment of hearing date (kedia		TO (CR)		

5				vanaspati ltd)-reg - reg				
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